

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

OA No.513 of 2023

IN THE MATTER OF:

Sandeep & Anr.

Applicant

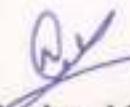
Versus

Union of India & Ors.

Respondent

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 Regional Officer,
 Kaithal Region

**Report of Joint Committee in Original Application No.513 of 2023
titled as Sandeep & Anr. Versus Union of India & Ors.**

1. Hon'ble NGT in its order dated 01.11.2023 in OA No. 513/2023 titled as Sandeep & Anr. Versus Union of India & Ors passed the following directions:

"3. Hence, we grant further 8 weeks' time to the joint Committee to file

a fresh report after carrying out the visit and inspection of the brick kilns

in the area concerned.

4. Meanwhile, let notice be issued to the Respondents No. 1, 2, 3 and

5 to 102. Learned Counsel appearing for the applicant is permitted to

serve the said respondents and file affidavit of service on or before the

next date of hearing.

5. List on 08.01.2024."

2. In compliance with the earlier order, dated 23.08.2023 the following committee is constituted:

- (i) Sh. Suneel Dave, Director, CPCB, Chandigarh
(ii) Dr. Satish Kumar, Scientist-B, HSPCB, Kaithal.

Since the number of the brick kilns operating in the district of Kaithal is large and the time allowed for verification is limited, therefore the physical verification / inspection of the brick kilns was further assisted by the teams' comprising officers from CPCB and HSPCB.

3. Operating status of the brick kilns:

The committee (and the teams) have undertaken visits of 97 brick kilns from 06.10.2023 to 11.10.2023, 14.11.2023 & 21.12.2023 to 29.12.2023 to assess the status of operation and to verify the compliance of norms notified. Out of the 97 brick kilns, nine are dismantled, eight closed on its own and four units are closed under directions by the Board. Thus, 76 brick kilns were found in operation where only 34 kilns were functional as the firing was in progress and the rest 42 units were found operational with preparatory work such as brick moulding, drying and stacking them

in the kiln. The inspections report of the units visited are placed at **Annexure R-1**. The closure notices issued by HSPCB to four units are placed at **Annexure R-2**.

Out of the 34 functional brick kilns, 23 were found having adequate facility for source emission monitoring and the same is under progress until this reporting where only four brick kilns have been completed. However, out of the 76 operational brick kilns, only 50 units were found with adequate emission monitoring facilities and the remaining 26 units have been issued notices (**Annexure R-3**).

The teams were further informed that due to adverse weather conditions in the region, not having enough sunny days besides heavy down pour during last week of November (2023), the functional brick kilns are expected to be closed for the want of raw bricks. Also, the teams have gathered the impression that out of 42 non-functional brick kilns, many of them would be functioning and firing of kiln may take place in due course of time, provided weather conditions remain favourable.

The field observations are summarized as follows:

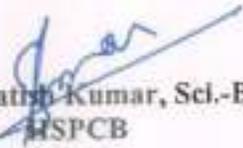
1. All the brick kilns inspected were found with zigzag technology and operating under the consent issued by HSPCB.
2. No brick kiln was found using banned fuels such as plastics, carbon, rubber etc. The Coal was only fuel found in all the inspected brick kilns along with permitted biomass of mustard husk, saw dust etc.
3. Only 23 functional brick kilns were found to have adequate monitoring facility.
4. Adequate green belt around the brick kilns and coverage of trucks used for transportation was found in a few brick kilns.
5. No brick kilns were found having metalled road, indeed unpaved roads were observed. The control measures for fugitive dust emission like sprinkling of water was found in a few brick kilns.
6. No brick kilns were found using fly ash as mandated being located within 300 km from Thermal Power Plant.

Given the above account of operational status of the brick kilns and to conduct the emission monitoring of 50 units with adequate facility, it is submitted that a minimum of three months' time required to complete the monitoring taking the account of limited manpower and infrastructure

at HPSCB. In addition to this, another 26 brick kilns are to be complied for the monitoring facilities and further require monitoring.

It is also submitted that this committee is to ascertain the compliance of various environmental parameters along with the emission results and to validate the reports received through the joint teams of CPCB and HSPCB officials.


Suneel Dave
Director (Sc.'F')
CPCB


Dr. Satish Kumar, Sci.-B
HSPCB
Kaithal

Joint Inspection Performa for Brick Kiln

**In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors**

Sr. No.	
Name & Address of the Brick Kilns	Agarwal B.K.O. Village Bahoundi (Kathol)
Longitude/Latitude	Lat - 29.880678° Long - 76.470949°
Zig-Zag status	Converted to zig-zag
Brick Kiln having consent	Granted upto - 31/03/2027
Brick Kiln having production capacity declared/ mentioned in consent	18000/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	As per norms
Status of Platform as per guidelines	As per norms
Type of Fuel	Coal
Fugitive dust emission control measures	Sprinkling
In-house utilisation of ash in brick making	In-house
Paving of roads	unpaved road
Covering of trucks	NO such activity found at site
Remarks	Diesel used for ID for

Praveen Kumar
10/10/2023
Signature with Date
The representative of the unit
98966-70825

Ramesh Kumar
10/10/2023
Signature with Date and
Name of the Inspecting Officer

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Gupta Shakti, Company Village - Sirsa Dora - Gauran Hathal
Longitude/Latitude	Latitude - 27.857111° Longitude - 76.3303°
Date of Inspection	20/11/2023
Zig-Zag status	Dismantled
Brick Kiln having consent	Dismantled
Brick Kiln having production capacity declared/ mentioned in consent	
Brick Kiln having Adequate Monitoring Facility Y/N	
Status of Pothole as per guidelines	
Status of Platform as per guidelines	
Type of Fuel	
Fugitive dust emission control measures	
In-house utilisation of ash in brick making	
Paving of roads	
Covering of trucks	
Remarks	<ul style="list-style-type: none"> Dismantled Brick kiln converted into Agriculture land.

No representation
Signature with Date
The representative of the unit

Signature with Date and
Name of the Inspecting Officer

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Jai Jaiside Bricks Kiln, Desai, Raithal
Longitude/Latitude	Latitude 29.75127° Longitude 76.30432°
Date of Inspection	22/12/23
Zig-Zag status	Dismantled
Brick Kiln having consent	— Do —
Brick Kiln having production capacity declared/ mentioned in consent	— Do —
Brick Kiln having Adequate Monitoring Facility Y/N	— Do —
Status of Pothole as per guidelines	— Do —
Status of Platform as per guidelines	— Do —
Type of Fuel	— Do —
Fugitive dust emission control measures	Dismantled
In-house utilisation of ash in brick making	— do —
Paving of roads	— do —
Covering of trucks	— do —
Remarks	• Dismantled at the time of visit

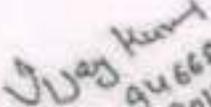
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Signature with Date
The representative of the unit

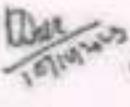
Nishu
22/12/23
Signature with Date and
Name of the Inspecting Officer
Prakash
22/12/23

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Super Bricks Ind Nouch Road, Vill. keonak-tarka
Longitude/Latitude	Lat: 29.886014° Long: 76.461452°
Zig-Zag status	Yes, zig-zag
Brick Kiln having consent	Granted upto - 31/03/2028
Brick Kiln having production capacity declared/ mentioned in consent	25000 / Day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Pothole available at height 40 feet from G.L.
Status of Platform as per guidelines	As per norms
Type of Fuel	Coal
Fugitive dust emission control measures	Sprinkling
In-house utilisation of ash in brick making	In-house
Paving of roads	unpaved
Covering of trucks	No such activity found at site during visit
Remarks	Regular electricity & Diesel used for P&M

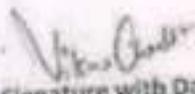

 Sandeep Kumar
 9466201397
 9017570225
 Signature with Date
 The representative of the unit

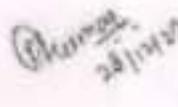

 Inspector C. S. Srinivas
 10/10/2023
 Signature with Date and
 Name of the Inspecting Officer

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Krishna Brick Kiln, Sixth road Manas, Kairthal.
Longitude/Latitude	Latitude - 29.83367° Longitude - 76.33617°
Date of Inspection	28/12/2023
Zig-Zag status	Yes
Brick Kiln having consent	Granted, upto 31/03/2024
Brick Kiln having production capacity declared/ mentioned in consent	18000, No./day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes. as per norms
Status of Platform as per guidelines	Not. (Size not as per norms)
Type of Fuel	Coal
Fugitive dust emission control measures	Sprinkling of water
In-house utilisation of ash in brick making	In-House
Paving of roads	Unpaved
Covering of trucks	No. Such activity observed at the time of visit
Remarks	• Operational (firing observed) at the time of visit. • Inadequate Green belt.


 Signature with Date
 The representative of the unit
VIKAS CHATTA
 96716-68000


 Ananta
 28/12/23

 Ananta
 28/12/23
 Signature with Date and
 Name of the Inspecting Officer

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Shiv Bhatta, Sajuma, Kathal
Longitude/Latitude	Latitude 29.74174° Longitude 76.28592°
Date of Inspection	22/12/23
Zig-Zag status	Yes
Brick Kiln having consent	Yes Upto 31/3/25
Brick Kiln having production capacity declared/ mentioned in consent	Yes, 25000 No's / Day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	As per norms
Status of Platform as per guidelines	As per norms
Type of Fuel	Non-operational
Fugitive dust emission control measures	Non-operational
In-house utilisation of ash in brick making	In-house
Paving of roads	Unpaved Roads
Covering of trucks	Non operational
Remarks	• Non operational at the line of visit

Signature with Date
The representative of the unit

22/12/23
01199985557

Signature with Date and
Name of the Inspecting Officer

Nishu
22/12/23

22/12/2023

Okulmas
Indira

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Ganesh Bricks Company, Village Keerak, Kaitul, Buxar
Longitude/Latitude	29.847917, 76.471465
Date of Inspection	26/12/2023
Zig-Zag status	Yes
Brick Kiln having consent	Yes, valid form - 01-04-2019 valid till - 31-03-2024
Brick Kiln having production capacity declared/ mentioned in consent	25,000 No./day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	OK
Status of Platform as per guidelines	OK
Type of Fuel	Coal
Fugitive dust emission control measures	Water sprinkling through water tanks.
In-house utilisation of ash in brick making	Yes
Paving of roads	NO, Unpaved
Covering of trucks	NO such activity observed during visit.
Remarks	NO Hooper Green field Area.

Signature with Date
The representative of the unit
26/12/2023
7615953857

Signature with Date and
Name of the Inspecting Officer
26/12/2023
Nandini

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	TAI BRICKS CO. Village - Keorak - Kothwal
Longitude/Latitude	Lat - 29.85 9014° Long - 76 45 7466°
Zig-Zag status	Converted into zig-zag
Brick Kiln having consent	Granted upto 31/03/2028
Brick Kiln having production capacity declared/ mentioned in consent	21000 number/day
Brick Kiln having Adequate Monitoring Facility Y/N	provided but not as per norms (pothole at corner of road)
Status of Pothole as per guidelines	Yes
Status of Platform as per guidelines	As per norms
Type of Fuel	Coal
Fugitive dust emission control measures	Sprinkling
In-house utilisation of ash in brick making	In house
Paving of roads	Unpaved road
Covering of trucks	No such activity found at site
Remarks	Regular electricity & Diesel used for Kiln

[Signature]
Signature with Date
The representative of the unit

[Signature] 19/10/2023
Signature with Date and
Name of the Inspecting Officer
[Signature] 19/10/2023

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Shiv Shankar Dholia Co. Vill - Harada - Karkal
Longitude/Latitude	Lat: 29.743299° Long: 76.451648°
Zig-Zag status	Yes, Zig-zag
Brick Kiln having consent	Granted upto - 31/03/2024
Brick Kiln having production capacity declared/ mentioned in consent	25000/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes, as per normal
Status of Platform as per guidelines	Yes, as per normal
Type of Fuel	Coal
Fugitive dust emission control measures	Sprinkling
In-house utilisation of ash in brick making	In-house
Paving of roads	paved
Covering of trucks	Not in operation
Remarks	Regular electrolysis used for EDFA

S. Dholia
Signature with Date
The representative of the unit

9996022632

[Signature]
Signature with Date and
Name of the Inspecting Officer

[Signature]
11/10/2023

Joint Inspection Performance for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Sangam Gram Udgay Mandi Village - Titram - Karhal
Longitude/Latitude	Lat: 29.723004° Long 76.417014°
Zig-Zag status	Yes, Zig-zag
Brick Kiln having consent	Granted upto - 31/07/2025
Brick Kiln having production capacity declared/ mentioned in consent	18000/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	As per guidelines
Status of Platform as per guidelines	As per norms
Type of Fuel	Coal
Fugitive dust emission control measures	Stombling
In-house utilisation of ash in brick making	In-house
Paving of roads	Unpaved
Covering of trucks	No such activity found at site during visit
Remarks	Regular electricity for FD Fan

Job 9416387802
Signature with Date
The representative of the unit

11/07/2023
Signature with Date and
Name of the Inspecting Officer

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Groupadi Bhatta Company, Vill. Deera, Korkal
Longitude/Latitude	Lat: 29.865181° Long: 76.42687°
Zig-Zag status	Yes, Zig Zag
Brick Kiln having consent	Granted upto - 31/03/2024
Brick Kiln having production capacity declared/ mentioned in consent	18000/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Potholes available at height 25 from GL
Status of Platform as per guidelines	As per norms
Type of Fuel	Coal
Fugitive dust emission control measures	Sprinkling
In-house utilisation of ash in brick making	In-house
Paving of roads	Unpaved roads
Covering of trucks	No such activity found at site during visit
Remarks	DG set used for ID form

Sandeep Kumar
Signature with Date 9466031962
The representative of the unit

Sharma
Signature with Date and
Name of the Inspecting Officer

Sharma (S. Subramanian)
10/11/2023

Joint Inspection Performance for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Brarat Bricks Industries Village-keerak - Kardhar
Longitude/Latitude	Lat: 29.890535° Long: 76.486354°
Zig-Zag status	Converted to Zig-zag
Brick Kiln having consent	Granted upto - 31/03/2026
Brick Kiln having production capacity declared/ mentioned in consent	20000 Number / Day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes, available as per guidelines
Status of Platform as per guidelines	As per norms
Type of Fuel	Coal
Fugitive dust emission control measures	Sprinkling
In-house utilisation of ash in brick making	In-house
Paving of roads	Unpaved road
Covering of trucks	NO such activity found at site
Remarks	Regular electricity & Diesel used for ID fan

For Mukesh Kumar
Signature with Date
The representative of the unit
335430000h

Date
19/10/2023
Signature
19/10/2023
Signature with Date and
Name of the Inspecting Officer

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Jai Hanuman Bhakhs (Dumpong) Vill. Manan. Kailthal
Longitude/Latitude	Latitude - 29.82127° Longitude - 76.31891°
Date of Inspection	28/12/2023
Zig-Zag status	Yes
Brick Kiln having consent	Yes. Granted, upto 31/02/2028
Brick Kiln having production capacity declared/ mentioned in consent	25000, No/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes (Height inadequate)
Status of Pothole as per guidelines	Yes, as per norm
Status of Platform as per guidelines	Not, as per norm (Size not as per norm)
Type of Fuel	Coal
Fugitive dust emission control measures	No such control measures activity observed during visit
In-house utilisation of ash in brick making	In- House
Paving of roads	Unpaved
Covering of trucks	No such Activity observed during visit
Remarks	<ul style="list-style-type: none"> • Operation at the time of visit (firing observed) • Inadequate Green belt.

Signature with Date
The representative of the unit

SANDEEP

N-97727-221

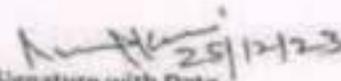
Signature with Date and
Name of the Inspecting Officer

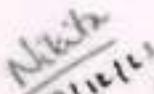
Signature with Date and
Name of the Inspecting Officer

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Jai Daba Rosipuri Bhabra Co. Padla, Kaithal
Longitude/Latitude	Latitude - 29.782470 Longitude - 76.2824
Date of Inspection	20/12/23
Zig-Zag status	Yes
Brick Kiln having consent	Granted, upto 31/3/25
Brick Kiln having production capacity declared/ mentioned in consent	18000, No./day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes (Height Inadequate)
Status of Pothole as per guidelines	Yes, as per norm
Status of Platform as per guidelines	Yes, as per norm
Type of Fuel	Coal
Fugitive dust emission control measures	No such control measures activities observed during visit
In-house utilisation of ash in brick making	In house
Paving of roads	Unpaved
Covering of trucks	No such Activity observed during visit
Remarks	<ul style="list-style-type: none"> Inadequate Green belt Operational but firing not observed at the day of visit


 Signature with Date
 The representative of the unit
 ANIL KUMAR
 9254209803


 Signature with Date and
 Name of the Inspecting Officer

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	11/1 Mihal Gori Jee B. hattera Camping Guhna kaithal
Longitude/Latitude	Latitude - 24.7500° Longitude - 76.28217°
Date of Inspection	Yes 28/12/23
Zig-Zag status	Yes
Brick Kiln having consent	Granted, upto 31/03/24
Brick Kiln having production capacity declared/ mentioned in consent	25000, No /day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes - as per norm
Status of Platform as per guidelines	Yes, as per norm
Type of Fuel	Coal
Fugitive dust emission control measures	Sprinkling of water through tanker
In-house utilisation of ash in brick making	In-house
Paving of roads	Unpaved
Covering of trucks	No such activity observed during visit
Remarks	<ul style="list-style-type: none"> Operational at the time of visit (firing observed). Inadequate Green belt.


 Signature with Date
 The representative of the unit
 9254229003
 ANIL KUMAR


 29/12/23
 Signature with Date and
 Name of the inspecting Officer

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	Gr. No.
Name & Address of the Brick Kiln	Jai Mahavir Brick Kiln, Padla, Gadhi Padla, Kaithul
Longitude/Latitude	Latitude 29.80615° Longitude 76.31703°
Date of Inspection	23/12/2023
Zig-Zag status	Yes
Brick Kiln having consent	Granted upto 31/03/2026
Brick Kiln having production capacity declared/ mentioned in consent	Yes, 15000 No's/Day
Brick Kiln having Adequate Monitoring Facility Y/N	No
Status of Pothole as per guidelines	Not as per norms
Status of Platform as per guidelines	Not as per norms
Type of Fuel	Non-operational during visit
Fugitive dust emission control measures	Non-operational (No such measures during visit)
In-house utilisation of ash in brick making	In-house
Paving of roads	Unpaved Roads
Covering of trucks	Non-operational
Remarks	<ul style="list-style-type: none"> Non-operational during visit. No Green Belt was observed.

Signature with Date
The representative of the unit
23/12/23
90500-20014

Signature with Date and
Name of the Inspecting Officer
23/12/2023

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Parvati Bhatta Company, Vill- Babu Ladana, Kairthal
Longitude/Latitude	Latitude - 29.82428° Longitude - 76.31161°
Date of Inspection	28/12/23
Zig-Zag status	Yes
Brick Kiln having consent	Granted, upto 31/03/2027
Brick Kiln having production capacity declared/ mentioned in consent	—
Brick Kiln having Adequate Monitoring Facility Y/N	No.
Status of Pothole as per guidelines	Not, as per norm
Status of Platform as per guidelines	Not, as per norm
Type of Fuel	Coal
Fugitive dust emission control measures	No, Such control measures activities observed during visit
In-house utilisation of ash in brick making	In-House
Paving of roads	Unpaved
Covering of trucks	No such Activity observed during visit.
Remarks	<ul style="list-style-type: none"> No. Green belt Non-operational at the time of visit

Signature with Date
The representative of the unit

Sushil Jain
93547-20001

Signature with Date and
Name of the Inspecting Officer

Nikhil
28/12/23
Ajay Kumar
28/12/23

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Shiv Shankar Bhatta, Company, Vill. Sirota, Keothal
Longitude/Latitude	Latitude - 29.81746° Longitude - 76.32883
Date of Inspection	28/12/23
Zig-Zag status	Yes
Brick Kiln having consent	Granted, upto 31/03/2027
Brick Kiln having production capacity declared/ mentioned in consent	18000, No/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes, as per norm
Status of Platform as per guidelines	Yes, as per norm
Type of Fuel	Coal
Fugitive dust emission control measures	No. Such control measures activities observed during visit
In-house utilisation of ash in brick making	In House
Paving of roads	Unpaved
Covering of trucks	No Such activity observed during the visit
Remarks	<ul style="list-style-type: none"> • Operational at the time of visit but firing not observed. • Inadequate Green belt.

Signature with Date

The representative of the unit

28-12-23
21-12-23

Signature with Date and Name of the Inspecting Officer

Nikhil
28/12/23
Phuram
28/12/23
Guan

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Bajrang Bhatta & Co. Village Deora, Kasihal (HR.)
Longitude/Latitude	29.889719, 76.444304
Date of Inspection	23/12/2023
Zig-Zag status	Yes
Brick Kiln having consent	Yes, 01/01/23 - 31/09/24
Brick Kiln having production capacity declared/ mentioned in consent	- 30-35,000 number/day (declared) - 18,000 number/day (as per consent)
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	OK,
Status of Platform as per guidelines	OK
Type of Fuel	Coal
Fugitive dust emission control measures	Water sprinkling through water tankers.
In-house utilisation of ash in brick making	Yes
Paving of roads	NO
Covering of trucks	NO Such activity observed at the time of visit.
Remarks	- No proper display board at entrance gate. - No proper Green Belt.

V. K. Singh 7997349200
27/12/23
Signature with Date
The representative of the unit

Signature with Date and
Name of the Inspecting Officer

Shankar Kh
23/12/23
SHAKID KHAN

Nandeech
23/12/23

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Saraswati Bricks Company, Sajana, Kaithal
Longitude/Latitude	Latitude 29.744301° Longitude 76.259561°
Date of Inspection	22/12/23
Zig-Zag status	Dismantled
Brick Kiln having consent	— do —
Brick Kiln having production capacity declared/ mentioned in consent	— do —
Brick Kiln having Adequate Monitoring Facility Y/N	— do —
Status of Pothole as per guidelines	— do —
Status of Platform as per guidelines	— do —
Type of Fuel	— do —
Fugitive dust emission control measures	— do —
In-house utilisation of ash in brick making	— do —
Paving of roads	— do —
Covering of trucks	— do —
Remarks	* No evidence of brick kiln was found during inspection (converted to agricultural field)

— No representative present at time of inspection —
Signature with Date
The representative of the unit

Nata
22/12/23 (Akshay Singh)
Signature with Date and
Name of the Inspecting Officer

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	W/o Bidhu Sutar Khulla, Co. Village Beera, Khatol (H.C.)
Longitude/Latitude	29.211365, 76.443575
Date of Inspection	23/12/2023
Zig-Zag status	Yes
Brick Kiln having consent	Yes, 01/04/21 - 31/03/2025
Brick Kiln having production capacity declared/ mentioned in consent	2500 numbers/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes NO
Status of Pothole as per guidelines	not ok
Status of Platform as per guidelines	not ok.
Type of Fuel	- coal
Fugitive dust emission control measures	- not observed
In-house utilisation of ash in brick making	- not observed
Paving of roads	- NO
Covering of trucks	- not observed during visit
Remarks	- no display board at entrance gate. - brick kiln was found non-operative during visit.

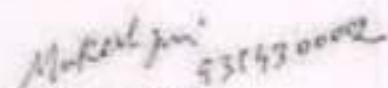
SANU
23-10-23
9411105771
Signature with Date
The representative of the unit

Sandeep
23/12/2023
Signature with Date and
Name of the Inspecting Officer
Sandeep
23/12/2023

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Baba Rajpuri Khalla, P.O. V.P. Bhaur District - Kullu
Longitude/Latitude	Latitude - 31.8226.0° Longitude - 76.3112.0°
Date of Inspection	28/12/2023
Zig-Zag status	Yes
Brick Kiln having consent	Granted, upto 31/03/2028
Brick Kiln having production capacity declared/ mentioned in consent	1700, No/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes, as per norm
Status of Platform as per guidelines	Not, as per norm (Size not as per norm)
Type of Fuel	Coal
Fugitive dust emission control measures	No, such control measures observed during visit
In-house utilisation of ash in brick making	In-house
Paving of roads	Not paved
Covering of trucks	No, such activity found during visit
Remarks	<ul style="list-style-type: none"> Operational at the time of visit (being not observed) Green belt inadequate.


 Signature with Date
 The representative of the unit
 28-12-23


 Signature with Date and
 Name of the Inspecting Officer

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Maa Bhagwati Bhulla Company, Mago Majri, Kaithal
Longitude/Latitude	Latitude 29.8018° Longitude 76.34405°
Date of Inspection	23/12/2023
Zig-Zag status	Yes
Brick Kiln having consent	Granted upto 31/03/2027
Brick Kiln having production capacity declared/ mentioned in consent	Yes, 18000 No's / Day
Brick Kiln having Adequate Monitoring Facility Y/N	No
Status of Pothole as per guidelines	Not as per norms
Status of Platform as per guidelines	Not as per norms
Type of Fuel	Non-operational during visit
Fugitive dust emission control measures	Non-operational (No such measures noted during visit)
In-house utilisation of ash in brick making	In-house
Paving of roads	Unpaved Roads
Covering of trucks	Non-operational
Remarks	<ul style="list-style-type: none"> - Non-operational at the time of visit - Green Belt inadequate

Swati
 Signature with Date
 The representative of the unit
 Mob- 86859-05542
 23-12-23

Neha
 Signature with Date and
 Name of the Inspecting Officer
Chandni
 23/12/23

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Vishkarina Bhatta Company Village - Harasala - Kankhal
Longitude/Latitude	Lat: 29.718058° Long: 76.435726°
Zig-Zag status	Yes, zig-zag
Brick Kiln having consent	Granted upto - 31-03-2026
Brick Kiln having production capacity declared/ mentioned in consent	15000/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	As per guidelines
Status of Platform as per guidelines	As per norms
Type of Fuel	Coal
Fugitive dust emission control measures	No Sprinkling done/not applied
In-house utilisation of ash in brick making	In house
Paving of roads	Unpaved
Covering of trucks	No such activity found at site during visit
Remarks	Regular electricity & Diesel engine used for FD fans

Sandeep, 9466032040
Signature with Date
The representative of the unit

[Signature]
11/10/2023
Signature with Date and
Name of the Inspecting Officer

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Jai Durga Bhalla Company Harsola - Karkhal
Longitude/Latitude	Lat: 29.715679° Long: 76.447595°
Zig-Zag status	Yes, Zig-Zag
Brick Kiln having consent	Close of unit own at 22.12.2022
Brick Kiln having production capacity declared/ mentioned in consent	—
Brick Kiln having Adequate Monitoring Facility Y/N	No
Status of Pothole as per guidelines	Not available as per norms
Status of Platform as per guidelines	Not available
Type of Fuel	Coal
Fugitive dust emission control measures	Nil
In-house utilisation of ash in brick making	In-house
Paving of roads	Unpaved
Covering of trucks	Not in operation
Remarks	Consent expired but work in progress during visit (Construction & Relicensing)

Signature with Date
The representative of the unit

[Signature]
9813471614

Signature with Date and
Name of the Inspecting Officer

[Signature]
11/01/2023

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Maha Shakti Bhatta Co. Vill. Dohar, Dist. Kathal
Longitude/Latitude	Lat: 29.851253° Long: 76.421689°
Zig-Zag status	Yes, zig-zag
Brick Kiln having consent	Granted upto = 31/03/2024
Brick Kiln having production capacity declared/ mentioned in consent	-
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	As per guidelines
Status of Platform as per guidelines	As per norms
Type of Fuel	Coal
Fugitive dust emission control measures	Stombling
In-house utilisation of ash in brick making	In-house
Paving of roads	Unpaved roads
Covering of trucks	No such activity found during visit
Remarks	Regular electricity and Diesel available for FD fan

Signature with Date
The representative of the unit
98130 25 751

Signature with Date and
Name of the Inspecting Officer
17/10/2023
Shuman Chandra

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Om Bricks Company Vill - Harbola - Karthale
Longitude/Latitude	Lat: 24.716566° Long: 76.447197°
Zig-Zag status	Yes, Zig-zag
Brick Kiln having consent	Granted n/ro - 31/03/2026
Brick Kiln having production capacity declared/ mentioned in consent	25000/dy
Brick Kiln having Adequate Monitoring Facility Y/N	Dismantled / Not available
Status of Pothole as per guidelines	Inadequate height/width
Status of Platform as per guidelines	Platform available but ladder not available
Type of Fuel	Coal
Fugitive dust emission control measures	Not provided
In-house utilisation of ash in brick making	In-house
Paving of roads	Unpaved
Covering of trucks	Not observed at site during visit
Remarks	Regular electricity & Diesel engine used for ID fan functioning

Signature with Date
The representative of the unit
9416491509

Signature with Date and
Name of the Inspecting Officer
Dr. Sushil Kumar
Scientist - B.

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Shri Shyam Bricks Co. Village Kethuwal, Kethuwal (H.C.)
Longitude/Latitude	76.515954, 29.512949
Date of Inspection	26/12/2023
Zig-Zag status	Yes.
Brick Kiln having consent	Yes, 01/04/2023 - 31/03/2026
Brick Kiln having production capacity declared/ mentioned in consent	30000 numbers/Day.
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes, ok
Status of Platform as per guidelines	OK.
Type of Fuel	Coal
Fugitive dust emission control measures	not observed
In-house utilisation of ash in brick making	Yes
Paving of roads	NO
Covering of trucks	NO such activities observed.
Remarks	- no Display Board at Entrance Gate. - not Proper Green Belt Area.

[Signature] 26-12-2023
Signature with Date
The representative of the unit

9896242975

[Signature] 26/12/2023
Signature with Date and
Name of the Inspecting Officer

Nand Lal
26/12/2023

Joint inspection Performa for Brick Kiln

**In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors**

Sr. No.	
Name & Address of the Brick Kilns	Sihag Bhatta Company, Village Sajume, Keithal
Longitude/Latitude	Latitude 29.74104° Longitude 76.28428°
Date of Inspection	22/12/2023
Zig-Zag status	Yes
Brick Kiln having consent	Granted upto 31/3/25
Brick Kiln having production capacity declared/ mentioned in consent	Yes, 15000 No's / Day
Brick Kiln having Adequate Monitoring Facility Y/N	No
Status of Pothole as per guidelines	As per norms
Status of Platform as per guidelines	Not as per norms
Type of Fuel	Coal
Fugitive dust emission control measures	No such measures found during visit
In-house utilisation of ash in brick making	In-house
Paving of roads	Unpaved Roads
Covering of trucks	Uncovered Trucks
Remarks	<ul style="list-style-type: none"> operational during visit 'Green belt' adequate

Signature with Date
The representative of the unit

Rajesh
08120 19097

Signature with Date and
Name of the Inspecting Officer

Nitesh
22/12/23

Signature
22/12/23

Signature
22/12/23

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kiln	Aggarwal Barick Co. vill: Chousala - Karkhal
Longitude/Latitude	Lat: 29.662013° Long: 76.700313°
Zig-Zag status	Yes, Zig-zag
Brick Kiln having consent	Granted (31/03/2025)
Brick Kiln having production capacity declared/ mentioned in consent	18000/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes, as per norms
Status of Platform as per guidelines	as per norms
Type of Fuel	Coal
Fugitive dust emission control measures	Sprinkling
In-house utilisation of ash in brick making	In-house
Paving of roads	Paved
Covering of trucks	No such activity found at site during visit
Remarks	Regular electricity and solar panel available for functioning of IDPH

Sandeep
9050431000
Signature with Date
The representative of the unit

U.S.
11/10/2023
Signature with Date and
Name of the Inspecting Officer

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Shri Ram Brick Company, Bads. Kri, Kalan, Kailhal
Longitude/Latitude	Latitude 29.64241° Longitude 76.30371°
Date of Inspection	22/12/23
Zig-Zag status	Yes
Brick Kiln having consent	Granted upto 31/12/23 (Closed on its own)
Brick Kiln having production capacity declared/ mentioned in consent	—
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	As per norms
Status of Platform as per guidelines	As per norms
Type of Fuel	Closed at time of inspection
Fugitive dust emission control measures	Closed
In-house utilisation of ash in brick making	In-house
Paving of roads	Unpaved Roads
Covering of trucks	Uncovered Trucks
Remarks	• Closed at time of inspection

Signature with Date
The representative of the unit

999256742

Signature with Date and
Name of the Inspecting Officer

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Saharan Bhatta Company, Matour, Kailhal
Longitude/Latitude	Latitude 29.63566" Longitude 76.23953"
Date of Inspection	22/12/23
Zig-Zag status	Yes
Brick Kiln having consent	Granted upto 31/3/25
Brick Kiln having production capacity declared/ mentioned in consent	Yes, 18000 No's / Day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	As per norms
Status of Platform as per guidelines	As per norms
Type of Fuel	Coal
Fugitive dust emission control measures	No such activity found at the time of visit
In-house utilisation of ash in brick making	In-house
Paving of roads	Unpaved Roads
Covering of trucks	Un Covered Trucks
Remarks	• Operational at the time of inspection

Ravi Kumar
Signature with Date 98/3074051
The representative of the unit

Abhishek
Signature with Date and
Name of the Inspecting Officer

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Sahasrati Green Udyog Mandal, Village - Kailash, Kurush
Longitude/Latitude	Long: 76.17.1741° Lat: 24.725119°
Date of Inspection	07-11-2023
Zig-Zag status	Yes, Converted
Brick Kiln having consent	Yes, Granted (31-03-2024)
Brick Kiln having production capacity declared/ mentioned in consent	15000/Day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Not as per norms
Status of Platform as per guidelines	Provided but inappropriate height
Type of Fuel	Coal
Fugitive dust emission control measures	Not provided any facility
In-house utilisation of ash in brick making	In-house
Paving of roads	Un-paved roads
Covering of trucks	No such activity found during inspection time
Remarks	- Green belt provided but not fully covered - Electricity not for FID fan

M. Lal
97893-77514
SON
Signature with Date
The representative of the unit

Dr. Anil Kumar
07/11/2023
Signature with Date and
Name of the Inspecting Officer

Joint Inspection Form for Brick Kiln
 in Compliance of Order dated 23/08/2023 passed in Original Application
 No. 512/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kiln	Surya Bhadra Co. Village - Barla, Karkhal
Longitudo/Latitude	Long: 76°34'02.76" Lat: 24° 71' 20.32"
Date of Inspection	07-11-2023
Zig-Zag status	Yes, converted
Brick Kiln having consent	Granted upto - 31/03/2026
Brick Kiln having production capacity declared/ mentioned in consent	21000/Day
Brick Kiln having Adequate Monitoring Facility Y/N	Not provided
Status of Pothole as per guidelines	Not as per guideline
Status of Platform as per guidelines	Not available
Type of Fuel	Coal
Fugitive dust emission control measures	Not provided
In-house utilisation of ash in brick making	In house
Paving of roads	un-paved roads
Covering of trucks	Not covered
Remarks	- No Green belt - electricity used for ID fan.

Signature with Date
 The representative of the unit

W. B. S.
 9991900045

Signature with Date and
 Name of the Inspecting Officer

Dr. S. S. S.
S. S. S.

Joint Inspection Performance for Brick Kiln

**In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors**

Sr. No.	
Name & Address of the Brick Kilns	Jai Jwala Bhutta Company, Bahu, Kalayat, Kuthal
Longitude/Latitude	Latitude 29.65069° Longitude 76.34296°
Date of Inspection	22/12/2023
Zig-Zag status	Yes
Brick Kiln having consent	Granted upto 31/3/2025
Brick Kiln having production capacity declared/ mentioned in consent	Yes, 25000 No's / Day
Brick Kiln having Adequate Monitoring Facility Y/N	No
Status of Pothole as per guidelines	Not as per norms (Height inadequate)
Status of Platform as per guidelines	Not as per norms (Height inadequate)
Type of Fuel	Coal
Fugitive dust emission control measures	Sprinkling of water during inspection
In-house utilisation of ash in brick making	In-house
Paving of roads	Unpaved Roads
Covering of trucks	Uncovered Trucks
Remarks	<ul style="list-style-type: none"> Operational at the time of visit Green Belt inadequate

Signature with Date
The representative of the unit

[Signature]

Signature with Date and
Name of the Inspecting Officer

[Signature] N. K. Jais
22/12/23
[Signature] 24/12/23

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	Name & Address of the Brick Kiln
	Jai Siva Ram Bhatta Co. Village Batta, Kartal
Longitude/Latitude	Long: 76.29829° Lat: 29.69561°
Date of Inspection	07-11-2023
Zig-Zag status	Yes, converted
Brick Kiln having consent	Granted upto 31-03-2024
Brick Kiln having production capacity declared/ mentioned in consent	8000 / Day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Not provided as per norms
Status of Platform as per guidelines	-do-
Type of Fuel	Coal
Fugitive dust emission control measures	Sprinkling
In-house utilisation of ash in brick making	In house
Paving of roads	un-paved road
Covering of trucks	Not observed at the time of inspection.
Remarks	No Green belt Electricity used for ID fan

Signature with Date
The representative of the unit

Signature with Date and
Name of the Inspecting Officer

[Signature]
07-11-2023

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Balaji Bhatta Company, Chauraha, Kalyanpur, Muzaffarpur
Longitude/Latitude	Latitude 21 47' 34" Longitude 76 33' 45"
Date of Inspection	22/12/23
Zig-Zag status	Yes
Brick Kiln having consent	Granted upto 31/3/2026
Brick Kiln having production capacity declared/ mentioned in consent	Yes, 25000 No: / Day
Brick Kiln having Adequate Monitoring Facility Y/N	No
Status of Pothole as per guidelines	Not as per norms (Height inadequate)
Status of Platform as per guidelines	Not as per norms (Size & Height inadequate)
Type of Fuel	Coal
Fugitive dust emission control measures	Sprinkling of water
In-house utilisation of ash in brick making	In-house
Paving of roads	Unpaved Roads
Covering of trucks	On covered loads
Remarks	• operational at the time of visit • Green Belt inadequate

Anand
Signature with Date
The representative of the unit
22.12.23

Anand
78153-01328

Nikhil
Signature with Date and
Name of the Inspecting Officer
22/12/23
Primary Officer

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
 No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Shri Salabaji Billa Vill. Kailram, Karkhal
Longitude/Latitude	Long: 76°36'85.22" Lat: 29°7'20.651"
Date of Inspection	07-11-2023
Zig-Zag status	Yes, converted
Brick Kiln having consent	31/03/2024 (Granted)
Brick Kiln having production capacity declared/ mentioned in consent	3200/Day
Brick Kiln having Adequate Monitoring Facility Y/N	Not provided
Status of Pothole as per guidelines	Pothole provided w/o ladder and platform
Status of Platform as per guidelines	Not provided
Type of fuel	Coal
Fugitive dust emission control measures	Sprinkling
In-house utilisation of ash in brick making	In-house
Paving of roads	Un-paved road
Covering of trucks	No Covered
Remarks	- No Green Belt - Electricity and diesel engine used for Filling

Ravi
 Signature with Date
 The representative of the unit
 8168428276

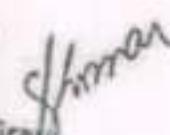
Signature with Date and
 Name of the Inspecting Officer
 Kumar

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	Name & Address of the Brick Kilns
	Baba Rajburi Bhatta Co. Village - Barthe, Barthal
Longitude/Latitude	Long: 76.353715° Lat: 29.716501°
Date of Inspection	07-11-2023
Zig-Zag status	Yes, Converted
Brick Kiln having consent	Granted 31-03-2025 upto
Brick Kiln having production capacity declared/ mentioned in consent	7500/D
Brick Kiln having Adequate Monitoring Facility Y/N	Not provided
Status of Pothole as per guidelines	Not provided
Status of Platform as per guidelines	No platform facility
Type of Fuel	Coal
Fugitive dust emission control measures	Not provided
In-house utilisation of ash in brick making	In-house
Paving of roads	unpaved-roads
Covering of trucks	No such activity found at site during inspection
Remarks	<ul style="list-style-type: none"> No Green belt Electricity used for FD fan. Diesel engine also used for FD fan


Signature with Date
The representative of the unit
9971558022


Signature with Date and
Name of the Inspecting Officer

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Saralwadi Bricks Company Vill.-Wazir Nagar - Karhal
Longitude/Latitude	Lat: 29.672701° Long: 76.336803°
Zig-Zag status	Yes, zig-zag
Brick Kiln having consent	Granted upto 31/03/2024
Brick Kiln having production capacity declared/ mentioned in consent	18000/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes
Status of Platform as per guidelines	As per norms
Type of Fuel	Coal
Fugitive dust emission control measures	Stormking
In-house utilisation of ash in brick making	In house
Paving of roads	Unpaved
Covering of trucks	No such activity found during visit
Remarks	Regular electricity available for FD fan

Signature with Date
The representative of the unit

Sandeep
8685997119

Signature with Date and
Name of the Inspecting Officer

[Signature]
11/10/2023

[Signature]
11/10/2023

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Pannu Bricks, Balla, Kalayat, Kaithal
Longitude/Latitude	Latitude 29.63655° Longitude 76.35004°
Date of Inspection	22/12/23
Zig-Zag status	Yes
Brick Kiln having consent	Granted upto 31/3/2025
Brick Kiln having production capacity declared/ mentioned in consent	Yes, 18000 No's / Day
Brick Kiln having Adequate Monitoring Facility Y/N	No
Status of Pothole as per guidelines	Not as per norms (Height inadequate)
Status of Platform as per guidelines	Not as per norms (Height inadequate)
Type of Fuel	Coal
Fugitive dust emission control measures	No such activity found at the time of visit
In-house utilisation of ash in brick making	In-house
Paving of roads	Unpaved Roads
Covering of trucks	Uncovered Trucks
Remarks	<ul style="list-style-type: none"> Green Belt inadequate operational at time of visit

Signature with Date
The representative of the unit
999650226

Nikhil
24/12/23
Signature with Date and
Name of the Inspecting Officer
24/12/23

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/S Mittal Trading Co., village Kher Samarka, within chakra, Khetol (H.E.)
Longitude/Latitude	29.43069, 76.2075
Date of Inspection	28/12/2023
Zig-Zag status	
Brick Kiln having consent	
Brick Kiln having production capacity declared/ mentioned in consent	
Brick Kiln having Adequate Monitoring Facility Y/N	
Status of Pothole as per guidelines	
Status of Platform as per guidelines	
Type of Fuel	
Fugitive dust emission control measures	
In-house utilisation of ash in brick making	
Paving of roads	
Covering of trucks	
Remarks	Brick Kiln found Dis- mantled during visit.

Signature with Date
The representative of the unit

Signature with Date and
Name of the Inspecting Officer

Signature with Date
28/12/2023

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/S Kanwar Bhatta . Co. Vill. Khasi Gurdan Ali, Simla, Kailash (H.R.)
Longitude/Latitude	29.890134, 76.310140
Date of Inspection	23/12/2023
Zig-Zag status	
Brick Kiln having consent	/
Brick Kiln having production capacity declared/ mentioned in consent	
Brick Kiln having Adequate Monitoring Facility Y/N	
Status of Pothole as per guidelines	
Status of Platform as per guidelines	
Type of Fuel	
Fugitive dust emission control measures	
In-house utilisation of ash in brick making	
Paving of roads	
Covering of trucks	
Remarks	- Unit was found closed during visit - No any representative found.

Signature with Date
The representative of the unit

Signature with Date and
Name of the Inspecting Officer

(Sandeep Khan,
23/12/2023)

Sandeep
23/12/2023

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Rama Bricks Industries vill-Dohar-Kathal
Longitude/Latitude	Lat: 29.879806° Long: 76.420939°
Zig-Zag status	Yes, Zig Zag
Brick Kiln having consent	Granted n/a - 31/03/2026
Brick Kiln having production capacity declared/ mentioned in consent	-
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Available as per guidelines (Ladder under construction)
Status of Platform as per guidelines	As per norms
Type of Fuel	Coal
Fugitive dust emission control measures	Sprinkling
In-house utilisation of ash in brick making	In-house
Paving of roads	Paved road available
Covering of trucks	NO such activities found at site during visit
Remarks	Regular electricity and N set available for FD fan.

Signature with Date
The representative of the unit

9812098698

Signature with Date and
Name of the Inspecting Officer

Date
19/11/23

Sandeep Sandhu
21/10/2023

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Saraswati Bhatta Co. Village Malikpur, Keithal.
Longitude/Latitude	21.878287, 76.393571
Date of Inspection	23/12/2023
Zig-Zag status	OK
Brick Kiln having consent	Yes, 01/04/21 - 31/03/2025
Brick Kiln having production capacity declared/ mentioned in consent	18000 numbers/day
Brick Kiln having Adequate Monitoring Facility Y/N	NO
Status of Pothole as per guidelines	OK
Status of Platform as per guidelines	not OK
Type of Fuel	Coal
Fugitive dust emission control measures	water sprinkling through water tankers.
In-house utilisation of ash in brick making	Yes
Paving of roads	NO
Covering of trucks	NO such activity observed during visit.
Remarks	- NO proper Green Belts.

Signature with Date
The representative of the unit

83/11/2023

9416121195

Signature with Date and
Name of the Inspecting Officer

Sandeep
23/12/23
Sandeep
23/12/23

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Jai Durga Bricks Company, Village Dulyan, Kaulhal
Longitude/Latitude	Latitude 29.76844° Longitude 76.60155°
Date of Inspection	21/12/23.
Zig-Zag status	Yes
Brick Kiln having consent	Granted upto 31/3/25
Brick Kiln having production capacity declared/ mentioned in consent	Yes, 25000 No's / Day
Brick Kiln having Adequate Monitoring Facility Y/N	No
Status of Pothole as per guidelines	As per norms
Status of Platform as per guidelines	Not as per norms
Type of Fuel	Non-operational
Fugitive dust emission control measures	Non-operational
In-house utilisation of ash in brick making	In-house
Paving of roads	Unpaved Roads
Covering of trucks	Non-operational (Uncovered)
Remarks	1) Non-operational at the time of inspection. 2) Inadequate green belt 3) No display board

9416512872

Jai Singh

Signature with Date
The representative of the unit

Jai Singh

Nikhil
21/12/23

Signature with Date and
Name of the Inspecting Officer

Nikhil

Jai Singh
21/12/2023

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Ganesh Bhatta Company Buche Pundri, Kuthal
Longitude/Latitude	Latitude 29.76104° Longitude 76.64198°
Date of Inspection	21/12/2023
Zig-Zag status	Yes
Brick Kiln having consent	Yes upto 31/3/25
Brick Kiln having production capacity declared/ mentioned in consent	Yes, 17000 Nos / Day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	As per norms
Status of Platform as per guidelines	As per norms
Type of Fuel	Coal
Fugitive dust emission control measures	Sprinkling of water
In-house utilisation of ash in brick making	In-house
Paving of roads	Unpaved Roads
Covering of trucks	Uncovered Trucks
Remarks	-Green Belt inadequate

Vidya Kumar
90175-2025
Signature with Date
The representative of the unit

Signature with Date and
Name of the Inspecting Officer

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Shakti Bricks Company, Bansana, Pundri, Kaithal
Longitude/Latitude	Latitude 29.73404° Longitude 76.58128°
Date of Inspection	21/12/23
Zig-Zag status	Yes
Brick Kiln having consent	Granted upto 31/3/24
Brick Kiln having production capacity declared/ mentioned in consent	Yes, 25000 No's / Day
Brick Kiln having Adequate Monitoring Facility Y/N	No
Status of Pothole as per guidelines	As per norms
Status of Platform as per guidelines	Not as per norms
Type of Fuel	Non-operational
Fugitive dust emission control measures	Non-operational
In-house utilisation of ash in brick making	Non-operational
Paving of roads	Unpaved roads
Covering of trucks	Non-operational
Remarks	• Non-operational at the time of visit

Ranjit
Signature with Date
The representative of the unit

999475305

Nishu
Signature with Date and
Name of the Inspecting Officer

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Ajit Gram Udyog Mandal Habri, Pundri, Kaithal
Longitude/Latitude	Latitude 29.67482° Longitude 76.607294°
Date of Inspection	21/12/23
Zig-Zag status	Yes
Brick Kiln having consent	Granted upto 31/3/24
Brick Kiln having production capacity declared/ mentioned in consent	Yes, 25000 No's / Day
Brick Kiln having Adequate Monitoring Facility Y/N	No
Status of Pothole as per guidelines	Not as per Norms (Height inadequate)
Status of Platform as per guidelines	Not as per Norms (Height inadequate)
Type of Fuel	Coal
Fugitive dust emission control measures	Sprinkling of water
In-house utilisation of ash in brick making	In-house
Paving of roads	Unpaved Road
Covering of trucks	Uncovered Truck
Remarks	• Non-availability of proper green belt

Ajitham
7300789536
Signature with Date
The representative of the unit

Nishi Anon
Signature with Date and
Name of the Inspecting Officer

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	Jai Bharat Gram udjeg. Mandal
Name & Address of the Brick Kilns	Jai Bharat Bhatta Company, Pitane Road, Pandri, Kantihal (Haryana)
Longitude/Latitude	Latitude 29.74961° Longitude 76.53212°
Date of Inspection	21/12/23
Zig-Zag status	Yes
Brick Kiln having consent	Yes Granted upto 31-03-2028
Brick Kiln having production capacity declared/ mentioned in consent	Yes, 18000 Nos/day
Brick Kiln having Adequate Monitoring Facility Y/N	No
Status of Pothole as per guidelines	Not provided
Status of Platform as per guidelines	Not provided
Type of Fuel	Coal
Fugitive dust emission control measures	Non-operational
In-house utilisation of ash in brick making	In-house (as informed)
Paving of roads	No Unpaved Roads
Covering of trucks	No such activity noted during inspection time
Remarks	Non-operational during time of inspection

[Signature]
941115007
21/12/23
Signature with Date
The representative of the unit

Nisha
21/12/23
Pranav
21/12/23
Sharma
21/12/2023
Signature with Date and
Name of the Inspecting Officer

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Shiva Bricks GUM, village Ahmedpur, Pundri, Kauthal
Longitude/Latitude	Latitude 29.76297° Longitude 76.64934°
Date of Inspection	21/12/23
Zig-Zag status	Yes
Brick Kiln having consent	Consent upto 31/3/2024
Brick Kiln having production capacity declared/ mentioned in consent	Yes, 30,000 Nos Day
Brick Kiln having Adequate Monitoring Facility Y/N	No
Status of Pothole as per guidelines	As per norms
Status of Platform as per guidelines	Not as per norms
Type of Fuel	Coal
Fugitive dust emission control measures	Sprinkling of water
In-house utilisation of ash in brick making	In-house
Paving of roads	Unpaved Roads
Covering of trucks	Not covered
Remarks	<ul style="list-style-type: none"> Inadequate green belt Electricity & diesel used for ID fan.

[Signature]
Signature with Date
The representative of the unit

21/12/23
7876328100

[Signature]
Signature with Date and
Name of the Inspecting Officer

[Signature]
21/12/23

Joint Inspection Performa for Brick Kiln
 In compliance of Order dated 23/08/2023 passed in Original Application
 No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Shankar Bhatta Company, Village Pabri, Pundri, Kaithal
Longitude/Latitude	Latitude 29.73349 Longitude 76.48846
Date of Inspection	21/12/23
Zig-Zag status	Yes
Brick Kiln having consent	Granted upto 31/3/25
Brick Kiln having production capacity declared/ mentioned in consent	Yes, 25000 No's / Day
Brick Kiln having Adequate Monitoring Facility Y/N	No
Status of Pothole as per guidelines	Not as per norms
Status of Platform as per guidelines	Not as per norms
Type of Fuel	Coal & Mustard Husk
Fugitive dust emission control measures	Sprinkling of water
In-house utilisation of ash in brick making	In-house
Paving of roads	Unpaved Roads
Covering of trucks	Not covered
Remarks	Diesel used for ID fan engine Green Belt inadequate

Signature with Date
The representative of the unit

90564
17358

Signature with Date and
Name of the Inspecting Officer

21/12/23
21/12/23

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Nama & Address of the Brick Kilns	Shiv Shakti Bricks Company ✓ 10 Habri, Pundri, Raithal
Longitude/Latitude	Latitude 29.74621° Longitude 76.61756°
Date of Inspection	21 / 12 / 23
Zig-Zag status	Yes
Brick Kiln having consent	Granted upto 31/3/24
Brick Kiln having production capacity declared/ mentioned in consent	Yes, 25000 No's / Day
Brick Kiln having Adequate Monitoring Facility Y/N	No
Status of Pothole as per guidelines	Not as per norms (Height inadequate)
Status of Platform as per guidelines	Not as per norms
Type of Fuel	Coal
Fugitive dust emission control measures	sprinkling of water
In-house utilisation of ash in brick making	Sh-house
Paving of roads	Unpaved Roads
Covering of trucks	Un Covered Trucks
Remarks	<ul style="list-style-type: none"> • Green Belt inadequate • Electricity used for Ldial 10 fur

Narish
Signature with Date
The representative of the unit
8053752000

Nisha Jomon
Signature with Date and
Name of the Inspecting Officer
Prerna

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Maruti Bhatta Company Pilni, Pilna, Pundri, Knithal
Longitude/Latitude	Latitude 29.744529° Longitude 76.520008°
Date of Inspection	27/12/23
Zig-Zag status	Yes
Brick Kiln having consent	Granted upto 31/03/2025
Brick Kiln having production capacity declared/ mentioned in consent	Yes, 25000 No's/ Day.
Brick Kiln having Adequate Monitoring Facility Y/N	No
Status of Pothole as per guidelines	Yes as per norms
Status of Platform as per guidelines	Not as per norms
Type of Fuel	Coal
Fugitive dust emission control measures	Not found during inspection
In-house utilisation of ash in brick making	In-house
Paving of roads	Unpaved Roads
Covering of trucks	Not covered
Remarks	<ul style="list-style-type: none"> Operational during time of visit Green Belt not adequate

Sandeep
Signature with Date
The representative of the unit
Sandeep Kumar
93544-76657

M. K. S.
27/12/23
Signature with Date and
Name of the Inspecting Officer
Prakash
27/12/2023
Prakash
27/12/23

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Sai Shakti Company, VPD Siral, Pundri, Knithal
Longitude/Latitude	Latitude 29.68929° Longitude 76.65516°
Date of Inspection	21/12/23
Zig-Zag status	Yes
Brick Kiln having consent	Granted Upto 31/3/2025
Brick Kiln having production capacity declared/ mentioned in consent	Yes, 18000 Nos/Day
Brick Kiln having Adequate Monitoring Facility Y/N	No
Status of Pothole as per guidelines	Not as per norms
Status of Platform as per guidelines	Not as per norms
Type of Fuel	Coal
Fugitive dust emission control measures	Sprinkling of water
In-house utilisation of ash in brick making	In-house
Paving of roads	Unpaved Roads
Covering of trucks	Uncovered Trucks
Remarks	<ul style="list-style-type: none"> • Green Belt inadequate • Non-operational at the time of inspection

Signature with Date
The representative of the unit

12/12/2023
76045-20577

Signature with Date and
Name of the Inspecting Officer

Nishu
Signature

Joint inspection Performa for Brick Kiln

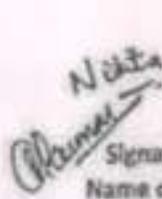
In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Jagadguru Brahamanand Brick Company, Habri, Raundi, Knithal
Longitude/Latitude	Latitude 29.67538" Longitude 76.607.9"
Date of Inspection	21/12/23
Zig-Zag status	Yes
Brick Kiln having consent	closed by Board
Brick Kiln having production capacity declared/ mentioned in consent	—
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Not as per norms
Status of Platform as per guidelines	As per norms
Type of Fuel	cloud
Fugitive dust emission control measures	closed
In-house utilisation of ash in brick making	cloud
Paving of roads	Unpaved
Covering of trucks	non-operational (cloud)
Remarks	* closed by Board.

9896824700

Sandeep Kumar

Signature with Date
The representative of the unit


 Signature with Date and
 Name of the Inspecting Officer

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Sacha Satguru Bhalla Co. Guliyana, Kithul (Hr.).
Longitude/Latitude	29.559656 , 76.482211
Date of Inspection	22/12/2023
Zig-Zag status	Yes
Brick Kiln having consent	NO (Applied for)
Brick Kiln having production capacity declared/ mentioned in consent	
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	OK
Status of Platform as per guidelines	OK
Type of Fuel	Coal
Fugitive dust emission control measures	Water sprinkling through water tanks.
In-house utilisation of ash in brick making	Yes
Paving of roads	NO
Covering of trucks	NO Such activity observed during visit.
Remarks	NO Display Board of Evidence etc. NO Inoper Green Cell.

Signature with Date
The representative of the unit

9729833985

Signature with Date and
Name of the Inspecting Officer

SHANU KUMAR
22/12/2023

Nanded
24/12/2023

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Vijay Shella & Co Village Kotla, Kishanpur (M)
Longitude/Latitude	29.626449, 76.459763
Date of Inspection	22/12/2023
Zig-Zag status	-
Brick Kiln having consent	-
Brick Kiln having production capacity declared/ mentioned in consent	/
Brick Kiln having Adequate Monitoring Facility Y/N	
Status of Pothole as per guidelines	
Status of Platform as per guidelines	
Type of Fuel	
Fugitive dust emission control measures	
In-house utilisation of ash in brick making	
Paving of roads	
Covering of trucks	
Remarks	

NO representative found
at the time of visit
Signature with Date
The representative of the unit

[Signature]
22/12/23
Signature with Date and
Name of the Inspecting Officer
Nandeep
22/12/2023

64

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Jai Lalaji Bhatta S/O. Balraj Bhatta, Sr. Vill:- Bhona, Kathal.
Longitude/Latitude	
Date of Inspection	21/12/2023
Zig-Zag status	
Brick Kiln having consent	
Brick Kiln having production capacity declared/ mentioned in consent	
Brick Kiln having Adequate Monitoring Facility Y/N	
Status of Pothole as per guidelines	
Status of Platform as per guidelines	
Type of Fuel	
Fugitive dust emission control measures	
In-house utilisation of ash in brick making	
Paving of roads	
Covering of trucks	
Remarks	Brick kiln is under up gradation at the time of visit. non-operational.

Signature with Date
The representative of the unit

21/12/23

Signature with Date and
Name of the Inspecting Officer

SHAHID KHAN
21/12/23

Nandap
21/12/23

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	Name & Address of the Brick Kilns
	M/s. Shiv Shankar Gram Bhagpur, Mandal, Bhadrachal Road Vill: Kailash Kainjali, Kailash (H)
Longitude/Latitude	27-86138 76-56149
Date of Inspection	29.12.2023
Zig-Zag status	yes
Brick Kiln having consent	Granted. upto 31-03-2024
Brick Kiln having production capacity declared/ mentioned in consent	15000 NO / Day
Brick Kiln having Adequate Monitoring Facility Y/N	yes [is being installed]
Status of Pothole as per guidelines	yes. As per Norms
Status of Platform as per guidelines	yes. Is being installed at the time of visit
Type of Fuel	Coal
Fugitive dust emission control measures	No such control measures actually observed during visit
In-house utilisation of ash in brick making	In house
Paving of roads	Un-paved
Covering of trucks	Trucks covered at the time of visit
Remarks	- Operational and being observed during visit. - Inadequate grounds

Sushil

Signature with Date
The representative of the unit

Sushil Kumar
9050746001

Sushil
27-12-2023

Signature with Date and
Name of the Inspecting Officer

Sushil
27/12/23

Joint Inspection Performa for Brick Kiln

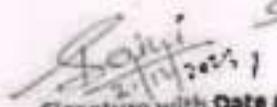
In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s SHIV SHAKTI BHELVA COMPANY Village BHELVA, Kailash (M.P.)
Longitude/Latitude	29.151147, 76.5106743
Date of Inspection	21/12/2023
Zig-Zag status	- OK
Brick Kiln having consent	- Yes, 01/04/2020 - 31/03/2025
Brick Kiln having production capacity declared/ mentioned in consent	- 80000 numbers/day
Brick Kiln having Adequate Monitoring Facility Y/N	- Yes
Status of Pothole as per guidelines	- NO
Status of Platform as per guidelines	- NO
Type of Fuel	- Coal
Fugitive dust emission control measures	- Water sprinkling through water tankers
In-house utilisation of ash in brick making	- Yes
Paving of roads	- NO, Unpaved
Covering of trucks	- Covered with Tarpal.
Remarks	- Build a platform of size 6x4. - Make Green Field Area.

Signature with Date
The representative of the unit

 21/12/23
KALPANA SAHA

Signature with Date and
Name of the Inspecting Officer

 21/12/2023
(SHANU KHAN)
Nanded
21/12/2023

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	H/o Balaji Guram Edyog Mandal Village Bana Tehsil Panchi Distt. Kullu (H.P.)
Longitude/Latitude	29.56279, 76.511789
Date of Inspection	21/12/2023
Zig-Zag status	Yes, OK.
Brick Kiln having consent	Yes, 31/10/2023 - 31/03/2028
Brick Kiln having production capacity declared/ mentioned in consent	35000 number/day
Brick Kiln having Adequate Monitoring Facility Y/N	- Yes.
Status of Pothole as per guidelines	- Yes,
Status of Platform as per guidelines	- As per Norms. observed.
Type of Fuel	- Coal
Fugitive dust emission control measures	- Water sprinkling
In-house utilisation of ash in brick making	- In house.
Paving of roads	- Not observed, Unpaved Road.
Covering of trucks	- Covered with Tarpal.
Remarks	- Developed of Green Belt Area.

Signature with Date
The representative of the unit
Pall: PARVEEN SAUNDHO
90348 21700
(Partner)

Signature with Date and
Name of the Inspecting Officer
Shahid Khatun
21/12/23
Sandeep
21/12/2023

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	N/2 Hazri Buan village Mandal Ekana, Kithul (HS)
Longitude/Latitude	29.450722, 76.512937
Date of Inspection	21/12/2023
Zig-Zag status	OK
Brick Kiln having consent	Yes, 01/04/2020 - 31/03/2025
Brick Kiln having production capacity declared/ mentioned in consent	18000 Numbers/Day.
Brick Kiln having Adequate Monitoring Facility Y/N	Yes.
Status of Pothole as per guidelines	OK
Status of Platform as per guidelines	OK.
Type of Fuel	coal
Fugitive dust emission control measures	water sprinkling.
In-house utilisation of ash in brick making	In house/Yes.
Paving of roads	Not observed.
Covering of trucks	Yes
Remarks	<ul style="list-style-type: none"> Proper Development of Green Belt Area. Proper Management & Loading of raw material (coal).

Sandeep
21-12-23

9512-23901

Signature with Date
The representative of the unit

Shahid Khan
21/12/23
(SHAHID KHAN)
Sandeep
21/12/23

Signature with Date and
Name of the Inspecting Officer

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s: Hanuman Bata company V/O Bhna, Karkel (HC).
Longitude/Latitude	29.649258 , 76.509271
Date of Inspection	21/12/2023
Zig-Zag status	OK
Brick Kiln having consent	Yes, 01/08/2019 - 31/03/2024
Brick Kiln having production capacity declared/ mentioned in consent	25000 numbers/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	OK
Status of Platform as per guidelines	OK
Type of Fuel	Coal & wood Husk.
Fugitive dust emission control measures	Water sprinkling through water Tanks.
In-house utilisation of ash in brick making	Yes
Paving of roads	NO.
Covering of trucks	Yes
Remarks	Profer Development of Green Belt Area.

Signature with Date
The representative of the unit

21/12/23

9813775805

Signature with Date and
Name of the Inspecting Officer

21/12/2023

SHARAD KUMAR

21/12/23

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	14/5 Rajwong Gholla Co. village Kotla, Kishanpur (HP)
Longitude/Latitude	29.61584, 96.41474
Date of Inspection	22/12/2023
Zig-Zag status	Yes
Brick Kiln having consent	Yes, 01/04/2016 - 3/02/2024
Brick Kiln having production capacity declared/ mentioned in consent	18000 numbers/day.
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	OK
Status of Platform as per guidelines	OK.
Type of Fuel	Coal
Fugitive dust emission control measures	Water sprinkling through water tanker for atleast 4 days
In-house utilisation of ash in brick making	Yes
Paving of roads	No, upland
Covering of trucks	Yes
Remarks	No proper Green Belt. No display board at entrance gate

Vijay Kumar
22/12/23
Signature with Date
The representative of the unit

2255446062

Shahid Khan
22/12/23
Signature with Date and
Name of the Inspecting Officer

SHAHID KHAN
22/12/23

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	H/S Rana Bhatta Co. Village Rajand 315102 (H.P.)
Longitude/Latitude	29.567611, 76.506662
Date of Inspection	22/12/2023
Zig-Zag status	OK
Brick Kiln having consent	Yes, 01/04/2022 - 31/03/2026
Brick Kiln having production capacity declared/ mentioned in consent	18000 number/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	OK
Status of Platform as per guidelines	OK
Type of Fuel	Coal
Fugitive dust emission control measures	Water sprinkling through water trucks
In-house utilisation of ash in brick making	Yes
Paving of roads	No, Unpaved Road
Covering of trucks	No such activity found during visit.
Remarks	NO Display Board at Entrance gate. no proper brown Red area.

Signature with Date
The representative of the unit
22/12/2023
929/101237

Signature with Date and
Name of the Inspecting Officer
Sandeep
22/12/2023

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.		
Name & Address of the Brick Kilns	Bharat Bhalha Company, Kithana, Kauthal	
Longitude/Latitude	—	
Date of Inspection	29/12/2023	
Zig-Zag status	—	
Brick Kiln having consent	dismantled (informed by locals)	
Brick Kiln having production capacity declared/ mentioned in consent		
Brick Kiln having Adequate Monitoring Facility Y/N	}	
Status of Pothole as per guidelines		
Status of Platform as per guidelines		
Type of Fuel		
Fugitive dust emission control measures		
In-house utilisation of ash in brick making		
Paving of roads		
Covering of trucks		
Remarks		(Structure) • No evidences of brick kiln was found at the time of visit • Construction work was being going on converted to roads

No representative found at the time of visit
Signature with Date
The representative of the unit

(Signature)
Signature with Date and Name of the Inspecting Officer
29/12/2023
(Signature)
21/12/23

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Jagdamba Khatke Co. Village Kotia, Tehsil (HR)
Longitude/Latitude	29.628861, 76.461154
Date of Inspection	22/12/2023
Zig-Zag status	OK
Brick Kiln having consent	Yes
Brick Kiln having production capacity declared/ mentioned in consent	21000 numbers/day
Brick Kiln having Adequate Monitoring Facility Y/N	NO
Status of Pothole as per guidelines	not adequate for Monitoring
Status of Platform as per guidelines	not as per norms
Type of Fuel	coal
Fugitive dust emission control measures	water sprinkling through water tanker.
In-house utilisation of ash in brick making	Yes,
Paving of roads	NO, on paved
Covering of trucks	no such activity found during visit
Remarks	<p>More such activities found @ Brick Kiln at the time of visit (ie Hot mix plants), mechanical work.</p> <p>NO proper Green Belt.</p> <p>NO Display board.</p>

22/12/23

Jagpal

Signature with Date
The representative of the unit

94166-47156

Shahid Khatke
22/12/2023
Signature with Date and
Name of the Inspecting Officer
SHAHID KHATKE
22/12/2023

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s. Shree Boleji Brick Kiln, Village Roheta, Dist. Mathura (U.P.)
Longitude/Latitude	29.560621, 76.40403
Date of Inspection	22/12/2023
Zig-Zag status	Yes
Brick Kiln having consent	Yes
Brick Kiln having production capacity declared/ mentioned in consent	25-30,000 Number/day (declared by representative)
Brick Kiln having Adequate Monitoring Facility Y/N	No
Status of Pothole as per guidelines	not ok
Status of Platform as per guidelines	not ok
Type of Fuel	not observed
Fugitive dust emission control measures	no such activity found during visit
In-house utilisation of ash in brick making	not observed.
Paving of roads	no
Covering of trucks	no such activity found during visit.
Remarks	Brick kiln found non-operational at the time of visit. no display board at entrance gate. no proper green field area.

Signature with Date
The representative of the unit

22/12/23
8307760110

Signature with Date and
Name of the Inspecting Officer

Sandeep
22/12/23
Shubh Lal
22/12/2023
Nandep
22/12/2023

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Shree Lakshmi Shella Company - Village Lajpura, Khatol (H.P.)
Longitude/Latitude	29.52306, 76.50727
Date of Inspection	22/12/2023
Zig-Zag status	OK
Brick Kiln having consent	Yes, 01/07/2022 - 31/03/2024
Brick Kiln having production capacity declared/ mentioned in consent	15-20,000 bricks/day (Declared by 2000 number of bricks/day (representative))
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	not ok as per norms
Status of Platform as per guidelines	not ok as per norms
Type of Fuel	Coal
Fugitive dust emission control measures	not applicable
In-house utilisation of ash in brick making	not applicable.
Paving of roads	NO, unpaved roads
Covering of trucks	NO such activity found at the time of visit.
Remarks	Brick kiln found non-operational at the time of visit. NO display board at entrance etc.

Signature with Date
The representative of the unit
22/12/23

Signature with Date and Name of the Inspecting Officer
Shardul Khatol
22/12/2023
(SHARDUL KHANU)
22/12/2023

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s. Jai Jagdishra Ektha Co. College chowk Kothel (GRC)
Longitude/Latitude	29.4298438, 76.503478
Date of Inspection	21/12/2023
Zig-Zag status	Yes.
Brick Kiln having consent	Yes, 01/04/2022 - 31/03/2024.
Brick Kiln having production capacity declared/ mentioned in consent	25000
Brick Kiln having Adequate Monitoring Facility Y/N	NO
Status of Pothole as per guidelines	not Available.
Status of Platform as per guidelines	Not Available
Type of Fuel	Coal
Fugitive dust emission control measures	Water sprinkling through water tanks.
In-house utilisation of ash in brick making	Yes
Paving of roads	NO
Covering of trucks	not observed.
Remarks	Brick kiln found under up-gradation at the time of visit. In the Green Belt Area.

Sandeep 21/12/2023
Signature with Date

The representative of the unit

941501475

Sandeep 21/12/2023
Signature with Date and
Name of the Inspecting Officer
(Sandeep) 21/12/2023

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Jai Bhaironbhai Bhatta & Co. Village Lajund, Khatol (H.P.)
Longitude/Latitude	29.537864, 76.402993
Date of Inspection	22/12/2023
Zig-Zag status	Yes
Brick Kiln having consent	not provided.
Brick Kiln having production capacity declared/ mentioned in consent	35-40,000 units/day declared.
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	OK
Status of Platform as per guidelines	not ok as per norms
Type of Fuel	coal
Fugitive dust emission control measures	Water sprinkling through water tanks after 2-3 days.
In-house utilisation of ash in brick making	Yes
Paving of roads	No, unpaved roads
Covering of trucks	no such activity found at the time of visit
Remarks	- no display board at entrance gate - Brick Kiln not started yet

Signature with Date
The representative of the unit

22/12/23

Signature with Date and
Name of the inspecting Officer

22/12/2023

Name of the inspecting Officer

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Jai Durga Shakti Co Village Kithana, Karithal (HR)
Longitude/Latitude	29.659112, 76.365894
Date of Inspection	22/12/2023
Zig-Zag status	Yes
Brick Kiln having consent	Not closed by HSPCB Karithal.
Brick Kiln having production capacity declared/ mentioned in consent	26-27,000 units/day (Declared by Representative)
Brick Kiln having Adequate Monitoring Facility Y/N	NO
Status of Pothole as per guidelines	not ok
Status of Platform as per guidelines	not ok
Type of Fuel	Coal
Fugitive dust emission control measures	not observed
In-house utilisation of ash in brick making	Yes
Paving of roads	NO
Covering of trucks	no such activity observed during visit
Remarks	<ul style="list-style-type: none"> - Make proper green belt area. - Visit found non-operational during visit. - Inspection all keep going to start the Brick Kiln without permission of HSPCB, Karithal.

Sandeep

02.12.23

Signature with Date

The representative of the unit

910 349 55064

Sandeep

Signature with Date and
Name of the Inspecting Officer

Sandeep

22/12/23

Sandeep
22/12/23

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s M Shanti Bricks, Village Kithan, Ke. Thal (H.C.)
Longitude/Latitude	29.557621, 76.358543
Date of Inspection	22/12/2023
Zig-Zag status	Yes
Brick Kiln having consent	Yes, 21/08/2021 - 31/07/2024
Brick Kiln having production capacity declared/ mentioned in consent	18000 Numbers/ Day
Brick Kiln having Adequate Monitoring Facility Y/N	not
Status of Pothole as per guidelines	not ok
Status of Platform as per guidelines	not OK
Type of Fuel	Coal
Fugitive dust emission control measures	Not observed during visit.
In-house utilization of ash in brick making	Yes
Paving of roads	NO
Covering of trucks	No such activity observed during visit.
Remarks	no proper Green Belt

Prakash
Signature with Date
The representative of the unit
22.12.2023

Sandeep
Signature with Date and
Name of the Inspecting Officer.
(Sandeep Chauhan)
22/12/23
Wardah
24/12/23

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/o Shree Ram Chatter, Village Kiddara, Kairat (H.K.)
Longitude/Latitude	24 50 41 E, 76. 30 02 05
Date of Inspection	22/12/2023
Zig-Zag status	Yes
Brick Kiln having consent	Yes, 01/04/2022 - 31/03/2025
Brick Kiln having production capacity declared/ mentioned in consent	1800 numbers/Day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	OK
Status of Platform as per guidelines	OK
Type of Fuel	Coal
Fugitive dust emission control measures	not observed
In-house utilisation of ash in brick making	Yes
Paving of roads	NO
Covering of trucks	NO
Remarks	NO display board at Entrance gate. Green Belt Area not maintained properly.

श्री राम चट्टर

22/12/23

Signature with Date
The representative of the unit

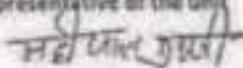
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Shahid Ali
(SHAHID KHAN)
Signature with Date and
Name of the Inspecting Officer
22/12/23

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Gopal Bhatta Co., VPO-Pabnawa, Kaithal
Longitude/Latitude	Latitude - 29.899571° Longitude - 76.663294°
Zig-Zag status	Converted
Brick Kiln having consent	Consent granted upto 31-03-2024
Brick Kiln having production capacity declared/ mentioned in consent	
Brick Kiln having Adequate Monitoring Facility Y/N	No
Status of Pothole as per guidelines	No
Status of Platform as per guidelines	Not provided
Type of Fuel	Coal
Fugitive dust emission control measures	
In-house utilisation of ash in brick making	In-house
Paving of roads	Unpaved road
Covering of trucks	No such activity found at site
Remarks	Electricity used for ID Fans

 9813154231
Signature with Date
The representative of the unit


 06-10-2023
Signature with Date and
Name of the Inspecting Officer
Vikash Kumar JBD
06-10-2023

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Haryana Bhatta Co. Vill. - Chandiana, Distt-Kaithal
Longitude/Latitude	Lat - 29.852819° Long. 76.629393°
Zig-Zag status	Converted into Zig-Zag
Brick Kiln having consent	Consent Granted upto 31-03-2024
Brick Kiln having production capacity declared/ mentioned in consent	
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes, As per norm
Status of Platform as per guidelines	As per norm
Type of Fuel	Coal
Fugitive dust emission control measures	
In-house utilisation of ash in brick making	In house
Paving of roads	Unpaved road
Covering of trucks	No such activity found at site
Remarks	Regular Electricity and Diesel Wired for IO Fee

Jitender Kumar
(JITENDER KUMAR)
Signature with Date 98965-5252
The representative of the unit PRIP.

Vijay Kumar
Signature with Date and
Name of the Inspecting Officer
(VIKAR KUMAR, JES)
06-10-2023

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/S Aggarwal Bricks Co. Village Satra, Kithel (H.K.)
Longitude/Latitude	29.821021, 76.709352
Date of Inspection	26/12/2023
Zig-Zag status	Yes
Brick Kiln having consent	Yes, 01/04/22 - 31/03/24
Brick Kiln having production capacity declared/ mentioned in consent	25000 numbers/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	OK
Status of Platform as per guidelines	OK
Type of Fuel	Not observed
Fugitive dust emission control measures	Not observed
In-house utilisation of ash in brick making	Not observed.
Paving of roads	NO
Covering of trucks	Not observed
Remarks	<ul style="list-style-type: none"> Brick kiln - found non-operational at time of visit. no display board at entrance etc. no proper Green Belt Area.

Sandeep
Signature with Date
The representative of the unit

949 10 42041

Sauri
Signature with Date and
Name of the Inspecting Officer - *Nandak*
26/12/2023

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	Date of Issue
	06-10-2023
Name & Address of the Brick Kilns	M/s Aman Grah Udyog Mandal, Vill. - Chandlana Distt - Khatwal
Longitude/Latitude	Latitude - 29.867109° Long - 76.627564°
Zig-Zag status	Converted into Zig-Zag
Brick kiln having consent	Consent granted upto 31-03-2027
Brick Kiln having production capacity declared/ mentioned in consent	18000 Nos/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	As per norms
Status of Platform as per guidelines	As per norms
Type of Fuel	Coal + Saw dust
Fugitive dust omission control measures	
In-house utilisation of ash in brick making	In use
Paving of roads	Unpaved road
Covering of trucks	No such activity found at site
Remarks	Diesel used for ID Fan 10-12 Lit/day Consumption

Pran Chaudhary
Signature with Date 2/10/23
The representative of the unit
96966-70825

Vikas
Signature with Date and
Name of the Inspecting Officer
(Vikas Kumar JGE)
06-10-2023

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Nirmal Bhatta Company, Ahun, Pundri, Kailhal
Longitude/Latitude	Latitude 29.77529° Longitude 76.67639°
Date of Inspection	21/12/23
Zig-Zag status	Yes
Brick Kiln having consent	Cloud on its own
Brick Kiln having production capacity declared/ mentioned in consent	— Do —
Brick Kiln having Adequate Monitoring Facility Y/N	No
Status of Pothole as per guidelines	Not as per norms
Status of Platform as per guidelines	Not as per norms
Type of Fuel	Cloud
Fugitive dust emission control measures	Cloud
In-house utilisation of ash in brick making	Cloud
Paving of roads	Unpaved Road
Covering of trucks	cloud
Remarks	<ul style="list-style-type: none"> • Cloud at the time of inspection • No representative found during inspection

Refused to sign
Signature with Date
The representative of the unit

Nikita
21/12/23
Signature with Date and
Name of the Inspecting Officer

Sharma
21/12/2023

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Hindustan Bhatta Company Vill- Chandana, Dist- Kaithal
Longitude/Latitude	Lat - 29.854723° Long. 76.625351°
Zig-Zag status	Converted
Brick Kiln having consent	Consent Granted upto 31-03-2026
Brick Kiln having production capacity declared/ mentioned in consent	25000 Nos/day
Brick Kiln having Adequate Monitoring Facility Y/N	Not provided
Status of Pothole as per guidelines	Not adequate
Status of Platform as per guidelines	Not as per guideline
Type of Fuel	Coal, not purchase yet
Fugitive dust emission control measures	
In-house utilisation of ash in brick making	In house
Paving of roads	Unpaved road
Covering of trucks	No such activity found at site
Remarks	Electricity used for ID Fan

Jiyatal 9896553153
bren
Signature with Date
The representative of the unit

Van
Signature with Date and
Name of the Inspecting Officer
(Vikash Kumar, JEE)
06-10-2023

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Swami Block Co., Village Kaul, Kailhal, Raigarh
Longitude/Latitude	21-845854 76-439156
Date of Inspection	26/12/2023
Zig-Zag status	
Brick Kiln having consent	
Brick Kiln having production capacity declared/ mentioned in consent	
Brick Kiln having Adequate Monitoring Facility Y/N	
Status of Pothole as per guidelines	
Status of Platform as per guidelines	
Type of Fuel	
Fugitive dust emission control measures	
In-house utilisation of ash in brick making	
Paving of roads	
Covering of trucks	
Remarks	Brick kiln found closed at the time of visit

Signature with Date
The representative of the unit

Signature with Date and
Name of the Inspecting Officer

26/12/23
Nandini
26/12/23

Joint Inspection Performance for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Ganesh Bricks Co. VPO - Pabnawa, Kairthal
Longitude/Latitude	Lat - 29.904699° Long - 76.678548°
Zig-Zag status	Converted
Brick Kiln having consent	Consent granted upto 31-03-2028
Brick Kiln having production capacity declared/ mentioned in consent	25000 Nos/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	As per guideline
Status of Platform as per guidelines	As per norm
Type of Fuel	Coal
Fugitive dust emission control measures	
In-house utilisation of ash in brick making	In house
Paving of roads	Unpaved roads
Covering of trucks	Manual activity found at site
Remarks	Electricity used for ID Fan

(Sandeep Kumar)
Signature with Date
The representative of the unit
Prof. 98965-52152 (M)

(Vijesh Kumar JEE)
Signature with Date and
Name of the Inspecting Officer
06-10-2023

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Hanuman Sheths Co. Village Kherak Binda, Keithal
Longitude/Latitude	
Date of Inspection	28/12/2023
Zig-Zag status	
Brick Kiln having consent	/
Brick Kiln having production capacity declared/ mentioned in consent	/
Brick Kiln having Adequate Monitoring Facility Y/N	/
Status of Pothole as per guidelines	/
Status of Platform as per guidelines	/
Type of Fuel	/
Fugitive dust emission control measures	/
In-house utilisation of ash in brick making	/
Paving of roads	/
Covering of trucks	/
Remarks	Brick found dismantled. No structure/structure found at the time of visit.

Signature with Date
The representative of the unit
No representative found.

Signature with Date and
Name of the Inspecting Officer

Nowday
28/12/2023

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/S Jai Shree Lime Bhatta Co. Village Phawal, Kairat (HR)
Longitude/Latitude	76.568833, 29.878473
Date of Inspection	26/12/2023
Zig-Zag status	Yes
Brick Kiln having consent	Yes, 01/04/25 - 31/03/26
Brick Kiln having production capacity declared/ mentioned in consent	None numbers / Pay
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	OK
Status of Platform as per guidelines	OK
Type of Fuel	Coal
Fugitive dust emission control measures	Water sprinkling through water tanks.
In-house utilisation of ash in brick making	Yes
Paving of roads	NO
Covering of trucks	No such activity observed during visit.
Remarks	- NO Hooper between belt. - NO Capping Board.

Signature with Date
The representative of the unit
M-7300781536
26/12/2023

Signature with Date and
Name of the Inspecting Officer
26/12/2023
26/12/2023

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	1/s Sri Jagdish Chandra Co. Village Haral, Keonjhar (Or.)
Longitude/Latitude	29.828182, 76.571396
Date of Inspection	26/12/2023
Zig-Zag status	
Brick Kiln having consent	
Brick Kiln having production capacity declared/ mentioned in consent	
Brick Kiln having Adequate Monitoring Facility Y/N	
Status of Pothole as per guidelines	
Status of Platform as per guidelines	
Type of Fuel	
Fugitive dust emission control measures	
In-house utilisation of ash in brick making	
Paving of roads	
Covering of trucks	
Remarks	Brick Kiln found dis-mounted at the line of visit.

Signature with Date
The representative of the unit

Signature with Date and
Name of the Inspecting Officer

26/12/2023
Nandkumar
26/12/2023

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Guna Brothers Guna Village, Mandal, Kaul Kaithal
Longitude/Latitude	Lat - 29.867576° Long. - 76.652939°
Zig-Zag status	Connected, which outside the brick kiln
Brick Kiln having consent	Consent granted upto 31-03-2023 and unit intimator for self closure
Brick Kiln having production capacity declared/ mentioned in consent	
Brick Kiln having Adequate Monitoring Facility Y/N	Not adequate
Status of Pothole as per guidelines	Not adequate
Status of Platform as per guidelines	Not adequate
Type of Fuel	—
Fugitive dust emission control measures	
In-house utilisation of ash in brick making	In house
Paving of roads	Unpaved road
Covering of trucks	Not in service
Remarks	Unit was found lying closed

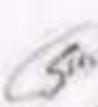
Signature with Date
The representative of the unit
90504-37389

Signature with Date and
Name of the Inspecting Officer
(Vikash Kumar JEE)
06-10-2023

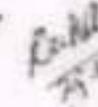
Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s. Man Durga Shakti Co Village Phad, Kithan (H.C)
Longitude/Latitude	29.12867, 76.58737
Date of Inspection	29/12/2023
Zig-Zag status	Yes
Brick Kiln having consent	Yes, 24/02/2019 - 23/02/2024
Brick Kiln having production capacity declared/ mentioned in consent	-
Brick Kiln having Adequate Monitoring Facility Y/N	- Yes
Status of Pothole as per guidelines	ok
Status of Platform as per guidelines	not ok Size (inadequate)
Type of Fuel	Coal
Fugitive dust emission control measures	No such activity at time of visit
In-house utilisation of ash in brick making	In-house
Paving of roads	Unpaved Roads
Covering of trucks	No such activity at time of visit
Remarks	<ul style="list-style-type: none"> • Preparatory work going on at the time of visit • Not operational at time of visit • Inadequate gun belt


 Signature with Date
 The representative of the unit


 Signature with Date and
 Name of the Inspecting Officer


 Signature with Date

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Shankar Building Service Village Buhla, Karhal (HP)
Longitude/Latitude	89° 50.035346, 76.2, 3118
Date of Inspection	23/12/2023
Zig-Zag status	Yes
Brick Kiln having consent	Yes 20/04/2021 - 21/03/2025
Brick Kiln having production capacity declared/ mentioned in consent	25000 numbers/Day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes
Status of Platform as per guidelines	Yes
Type of Fuel	Coal
Fugitive dust emission control measures	Water sprinkling through water tanks.
In-house utilisation of ash in brick making	Yes
Paving of roads	Approach road paved.
Covering of trucks	No such activity observed at the time of visit.
Remarks	No display board at entrance gate. No any greenery near Brick Kiln.

Signature with Date
The representative of the unit
02551
73711

Signature with Date and
Name of the Inspecting Officer
Nandhu
23/12/2023

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Pandey Kumar BLO, Village Bhuna, Kamlahal
Longitude/Latitude	Latitude 29.76528° Longitude 76.24837°
Date of Inspection	26/12/23
Zig-Zag status	Yes
Brick Kiln having consent	Granted till 31/03/2024
Brick Kiln having production capacity declared/ mentioned in consent	Yes, 25000 No's/Day.
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes As per norms
Status of Platform as per guidelines	Yes (Ladder inappropriate for sampling)
Type of Fuel	Coal
Fugitive dust emission control measures	Non-operational at the time of visit
In-house utilisation of ash in brick making	IN-HOUSE
Paving of roads	Unpaved Roads
Covering of trucks	Non-operational (No such activity at time of visit)
Remarks	<ul style="list-style-type: none"> • Non-operational at the time of visit • Green Belt inappropriate

Sandeep
Signature with Date
The representative of the unit
Sandeep Kumar
9354476657

Ashish
26/12/23
Signature with Date and
Name of the Inspecting Officer
Ashish
26/12/23

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Sunder Kumar BKO village Mahmudpur, Kethel (H.C.)
Longitude/Latitude	So-13786 376-23316.
Date of Inspection	28/12/2023
Zig-Zag status	Yes
Brick Kiln having consent	Yes, 01/04/2023 - 31/03/2028
Brick Kiln having production capacity declared/ mentioned in consent	18000 numbers/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	OK.
Status of Platform as per guidelines	Not OK
Type of Fuel	Coal
Fugitive dust emission control measures	water sprinkling through water tanks.
In-house utilisation of ash in brick making	Yes
Paving of roads	unpaved, NO
Covering of trucks	NO Such activity observed during visit
Remarks	NO proper green belt.

Signature with Date
The representative of the unit
28/12/2023
3216236046

Signature with Date and
Name of the Inspecting Officer
28/12/2023
Sandeep
28/12/2023

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/S Pan Kurup H:tal P.O. Village Sadaruni, Kishor (HR)
Longitude/Latitude	30.07531, 76.32929
Date of Inspection	28/12/2023
Zig-Zag status	Yes
Brick Kiln having consent	Yes, 01/11/2019 - 31/03/2024
Brick Kiln having production capacity declared/ mentioned in consent	25000 Nos/24 Hrs
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	OK
Status of Platform as per guidelines	OK. (ladder is not suitable)
Type of Fuel	coal
Fugitive dust emission control measures	water sprinkling through water tanks.
In-house utilisation of ash in brick making	Yes
Paving of roads	NO
Covering of trucks	no such activity found at the time of visit.
Remarks	- no buffer Green field. - no display board.

Gaurav
Signature with Date
The representative of the unit

28-12-2023
95963-74911

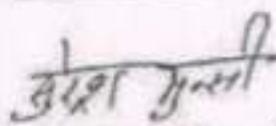
Sandeep
Signature with Date and
Name of the Inspecting Officer

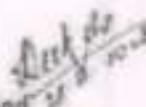
28/12/2023
Nandeep
19/12/2023

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/S Ram Scrap BKO Village Sadwahi, Karhal (HR)
Longitude/Latitude	80.077703, 76.325990
Date of Inspection	28/12/2023
Zig-Zag status	Yes
Brick Kiln having consent	Yes, 01/04/2023 - 31/03/2024
Brick Kiln having production capacity declared/ mentioned in consent	26000 numbers/Day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	not ok as per guidelines
Status of Platform as per guidelines	no ok as per guidelines (road also not suitable)
Type of Fuel	Coal
Fugitive dust emission control measures	not observed
In-house utilisation of ash in brick making	not observed
Paving of roads	NO
Covering of trucks	not observed
Remarks	- no proper fence belt - brick kiln found non-operational during visit. - no Display Board.


 28/12/23 8708463705
 Signature with Date
 The representative of the unit


 Signature with Date and
 Name of the Inspecting officer

 Mundeep
 28/12/23

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/S Joginder Singh & Company Village Azimganj.
Longitude/Latitude	28°12' 30.13481, 76° 22' 9.11
Date of Inspection	28/12/2023
Zig-Zag status	Yes observed (219-247) Approved
Brick Kiln having consent	Yes, 01/04/2020 - 31/04/2025
Brick Kiln having production capacity declared/ mentioned in consent	8000 numbers/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	OK
Status of Platform as per guidelines	not OK as per guidelines
Type of Fuel	Coal
Fugitive dust emission control measures	Water sprinkling through water tanker.
In-house utilisation of ash in brick making	not observed
Paving of roads	NO
Covering of trucks	not observed.
Remarks	<ul style="list-style-type: none"> - Brick kiln found non-operational at the time of visit. - NO proper Green field. - NO Display board at entrance gate.

Signature with Date
The representative of the unit

28/12/23

Signature with Date and
Name of the Inspecting Officer

28/12/2023

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Jam Bricks Traders, Village Ballahra, Kalthal
Longitude/Latitude	Latitude 30.02002° Longitude 76.36797°
Date of Inspection	26/12/23
Zig-Zag status	Yes
Brick Kiln having consent	Granted upto 31/03/2024
Brick Kiln having production capacity declared/ mentioned in consent	Yes, 22000 No's / Day
Brick Kiln having Adequate Monitoring Facility Y/N	No
Status of Pothole as per guidelines	Not as per norms
Status of Platform as per guidelines	Not as per norms (Ladder made up to)
Type of Fuel	Coal
Fugitive dust emission control measures	Non-operational
In-house utilisation of ash in brick making	In-house
Paving of roads	Unpaved Roads
Covering of trucks	Non-operational
Remarks	• Non-operational at the time of visit

Ramesh chand
Signature with Date
The representative of the unit
26/12/2023

Nikhil
Signature with Date and
Name of the Inspecting Officer
26/12/23
Chandra
21/12/23
Chandra
16/12/23

Ramesh chand
93766-56127

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Jai Durga Bhathe Company Kamhari, Kaithal
Longitude/Latitude	Latitude 30 12 17" Longitude 76 32 37"
Date of Inspection	26/12/23
Zig-Zag status	Yes
Brick Kiln having consent	Closed by Board
Brick Kiln having production capacity declared/ mentioned in consent	— do —
Brick Kiln having Adequate Monitoring Facility Y/N	— do —
Status of Pothole as per guidelines	— do —
Status of Platform as per guidelines	— do —
Type of Fuel	— do —
Fugitive dust emission control measures	— do —
In-house utilisation of ash in brick making	— do —
Paving of roads	Unpaved Road
Covering of trucks	— do — Closed at time of visit
Remarks	<ul style="list-style-type: none"> • Closed by board • No representative found at the time of visit

No representative found
at the time of visit
Signature with Date
26/12/23
The representative of the unit

Signature
26/12/23
Signature with Date and
Name of the Inspecting Officer

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Jai Shiv Shanker Bhole BKO, Bhogal, Chuka, Kaithal
Longitude/Latitude	Latitude 30.02002° Longitude 76.36803°
Date of Inspection	26/12/2023
Zig-Zag status	Yes
Brick Kiln having consent	Granted upto 31/03/2024
Brick Kiln having production capacity declared/ mentioned in consent	Yes, 17000 No's / Day
Brick Kiln having Adequate Monitoring Facility Y/N	No
Status of Pothole as per guidelines	Not as per norms
Status of Platform as per guidelines	Not as per norms (No ladder found)
Type of Fuel	Coal
Fugitive dust emission control measures	No control measures at the time of visit
In-house utilisation of ash in brick making	In-house
Paving of roads	Unpaved Roads
Covering of trucks	Uncovered Trucks
Remarks	• No Green Belt • operational at the time of visit

Signature with Date
The representative of the unit

990617718
26/12/23

Signature with Date and
Name of the Inspecting Officer

26/12/23
Name of the Inspecting Officer



HARYANA STATE POLLUTION CONTROL BOARD
 G-11, SECTOR-6, PANCHKULA Ph: 0172-2572870-73
 Email: hspcb@hspcb.org

Closure Order

Whereas, M/s Jai Durga Bhatta Co. (Old name Krishna Murari) Village- Kithana, Distt. Kaithal is a Brick Kiln and is polluting in nature.

Whereas, the unit was inspected by the concerned Field Officer of HSPCB on dt. 19.03.2019 & during inspection following non compliances has been found:-

1. Unit has not converted into Zig-Zag Technology.
2. Unit was operating without valid CTO from the Board.
3. Unit has changed the name of unit without permission of Board.
4. Unit has not provided sampling facility.

Whereas show cause notice for closure under section 31-A of Air Act, 1981 was issued to the unit by the Regional Office, Bhiwani vide letter no. 14205 dt. 02.04.2019 but unit has not submitted the reply of said SCN.

Whereas, the case has been examined and it has found that unit is grossly violating the provisions of Air (Prevention & Control of Pollution) Act, 1981.

Therefore, keeping in view of the above said facts and in exercise of the powers conferred under section 31-A of Air (Prevention & Control of Pollution) Act 1981 it is hereby ordered to close down the operation of M/s Jai Durga Bhatta Co. (Old name Krishna Murari) Village- Kithana, Distt. Kaithal by sealing plant & machinery including DG Set along with disconnection of electricity with immediate effect.

Dated Panchkula,
 09th July, 2019.

Ashok Kheterpal
 Chairman

Dated: 18/7/19

Endst. No. HSPCB/MISC/2019/1304-1307

A copy of the above is forwarded to the following for information and necessary action.

1. The Deputy Commissioner, Kaithal.
2. The Regional Officer, HSPCB, Bhiwani. He is directed to submit compliance of closure order immediately. He is asked to provide the copy of spot inspection report, Copy of SCN and all documents regarding change of name of the unit. Further He is directed to recommend the case for imposing penalty of environmental compensation as per policy of the Board dt. 29.04.2019.
3. The Executive Engineer (OP) DHBVN, Kaithal. He is directed to disconnect the electricity supply of the above said unit immediately and submit the compliance report within 3 days positively.
4. M/s Jai Durga Bhatta Co. (Old name Krishna Murari) Village- Kithana, Distt. Kaithal

Env. Engineer (H.Q.)
 For Chairman



HARYANA STATE POLLUTION CONTROL BOARD

C-11 Sector-6, Panchkula
Ph - 0172- 577870-73, Fax No. 2581201
E-mail- hspcbcehq4@gmail.com
Website: hspcb.gov.in

Order.

Whereas, M/s Sacha Satguru Bhatta Co. Village-Guliyana, Jind Road, Kaihtal is a Brick Kiln and is polluting in nature;

Whereas, the unit was inspected by the team of HSPCB i.e. Sh. Ombir Singh, AEE and Sn. Subhash Chander, JEE on dt 19.03.2019 and during inspection following non compliance has been found:-

1. Not converted natural draft to induced draft brick kiln.
2. Not provided stack monitoring facility like ladder & platform as per CPCB guidelines.

Whereas, show cause notice for closure was issued to the unit by Regional Officer, Bhiwani vide letter no. 14125, dated 26.03.2019 for the above said violations, but the unit did not submit the compliance of show cause notice;

Whereas, Regional Officer, Bhiwani Region vide his letter no. 15008, dated 16.04.2019 has recommended the case for initiating closure action against the above said unit under section 31-A of Air (Prevention & Control of Pollution) Act, 1981.

Whereas, the case has been examined and it has been found that unit is grossly violating the provisions of Air (Prevention & Control of Pollution) Act, 1981.

Therefore, keeping in view of the above said facts and in exercise of the powers conferred under section 31-A of Air (Prevention & Control of Pollution) Act, 1981, it is hereby ordered to close down the operation of the unit M/s Sacha Satguru Bhatta Co. Village-Guliyana, Jind Road, Kaihtal by sealing plant and machinery with DG set (s) including disconnection of electricity supply with immediate effect. Further, the CTO granted by the Board through online vide no.313116116KAICTOA3404727 Dated 14.10.2016 under Air Act, 1981 for the period from 01.04.2017 to 31.03.2020, is hereby revoked.

Dated Panchkula, the
24th June, 2019.

Ashok Kheterpal
Chairman

Endst. No. HSPCB/MISC/2019/1235-38

Dated: 27/19

A copy of the above is forwarded to the following for information and necessary action:-

1. The Deputy Commissioner, Kaihtal.
2. The Regional Officer, HSPCB, Bhiwani. He is asked to ensure the compliance of above order for closure of the above said unit immediately and to submit compliance report within 03 days positively.
3. The Executive Engineer (OP) DHBVN, Kaihtal. He is directed to disconnect the electricity supply of the above said unit immediately and submit the compliance report within 3 days positively.
4. M/s Sacha Satguru Bhatta Co. Village-Guliyana, Jind Road, Kaihtal.

Environmental Engineer (HQ)
For Chairman



HARYANA STATE POLLUTION CONTROL BOARD
C-11 Sector-6, Panchkula
Ph - 0172- 577870-73, Fax No. 2581201
E-mail- hspcbhq4@gmail.com
Website: hspcb.gov.in

Comply the order

RECEIVED
Asst. Commr. IFO, Chd. II

59

Received on 27/09/2019
to include

Order

Whereas, M/s Jagatguru Bramanand Bricks Co. Habri, Kaithal is a Brick Kiln and the unit is covered under Consent Management of the Board and is polluting in nature:

Whereas, unit has not applied for consent to operate for the period of 2019-20 and unit is not having valid Consent to Operate from the Board.

Whereas, show cause notice for closure was issued to the unit by Regional Officer, Bhiwani vide letter no. 15374, dated 13.05.2019 for the above said violations, but the unit did not submit the compliance of show cause notice.

Whereas, Regional Officer, Bhiwani Region vide his letter no. 16747 dated 06.08.2019 has recommended the case for initiating closure action against the above said unit including disconnection of electric supply under section 31-A of Air (Prevention & Control of Pollution) Act, 1981.

Whereas, the case has been examined and it has been found that unit is grossly violating the provisions of Air (Prevention & Control of Pollution) Act, 1981

Therefore, keeping in view of the above said facts and in exercise of the powers conferred under section 31-A of Air (Prevention & Control of Pollution) Act, 1981, it is hereby ordered to close down the operation of the unit M/s Jagatguru Bramanand Bricks Co. Habri, Kaithal by sealing plant & machinery including DG Set along-with disconnection of electricity supply with immediate effect.

Ashok Kheterani
Chairman

Issued Panchkula, the
14th Sept. 2019.

Dated: 13/9/19

Endsl. No. HSPCB/2019/1779

A copy of the above is forwarded to the following for information and necessary action:

1. The Deputy Commissioner, Kaithal
2. The Regional Officer, HSPCB, Bhiwani. He is asked to ensure the compliance of above order for closure of the above said unit immediately and to submit compliance report within 03 days positively
3. The Executive Engineer (OP) DHBVN, Kaithal. He is directed to disconnect the electricity supply of the above said unit immediately and submit the compliance report within 3 days positively
4. M/s Jagatguru Bramanand Bricks Co. Habri, Kaithal

FTMB
54029
13/9/19

Jagat G
Nashid Singh
5-10-19

Jagat Guru Bramanand
Bricks Co. (Habri)

Environmental Engineer (HO)
For Chairman

X

FILE NO. HSPCB-030004/333/2021-PUBLICITY CELL-HSPCB

3533/2021

1537-LFA

20-08-21



HARYANA STATE POLLUTION CONTROL BOARD
C-11, SECTOR-6, PANCHKULA

Website - www.hspcb.gov.in E-Mail- sec2hspcb@gmail.com

Tele No. - 0172-2577870-73

Closure Order

Whereas M/s Jai Durga Bhata Company, Kamheri is a Brick Kiln and covered under Orange category of its per categorization list of the board. The unit was operating without obtaining CTE and CTO from the Board after 31.03.2021.

Whereas, show cause notice for closure under section 31-A of Air (Prevention & Control of Pollution) Act, 1981 was issued to the unit by Regional Officer, Kaithal vide his letter no. 136-37 dated 13.04.2021, but unit had not submitted the reply and further no compliance has been made by the unit.

Whereas the Regional Officer, Bhiwani vide letter No. 576 dated 31.05.2021 has recommended the closure order under section 31-A of Air (Prevention & Control of Pollution) Act, 1981 against the said unit.

Therefore, keeping in view of the above said facts it is hereby ordered to close down the process of the unit M/s Jai Durga Bhata Company, Kamheri by sealing plant, machinery and D.G. sets alongwith disconnection of Electricity and water supply supply under section 31-A of Air (Prevention & Control of Pollution) Act, 1981.

Dated Panchkula, the
10/08/2021

Sumita Misra Ias
Chairperson

A copy of the above is forwarded to the following for information and necessary action please:-

- ✓ 1. The Deputy Commissioner, Kaithal.
2. The Regional Officer, Kaithal. He is asked to send the compliance of closure order within 03 days and to initiate prosecution action against the unit and to submit case of Environment compensation in proper format.
3. The Executive Engineer DHBVN, Kaithal to disconnect the electricity supply of the unit immediately and to submit compliance report within 03 days positively.
4. The Executive Engineer PHED, Kaithal.
5. M/s Jai Durga Bhata Company, Kamheri

Signed by Balraj Singh

Date: 11-08-2021 11:04:29

Reason Approved

Sr. Environmental Engineer Publicity Cell
For Chairperson

Ramach



Regional Office
Haryana State Pollution Control Board,
 SCO 161 - P, 162, 163 SECOND FLOOR SECTOR 20, HSVP KAITHAL
 Email-hspcbrokai@gmail.com



No. HSPCB/KAI/2023/ 1607

Regd. & Email

Dated: 3.1.2024

To

M/s Maa Bhagwati Bhatta Company,
 Village Mago Majri, Distt. Kaithal

Sub : Show cause notice for closure under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 & revocation of CTO under section 21/22 of Air (Prevention and Control of Pollution) Act, 1981.

Whereas, Hon'ble National Green Tribunal (NGT), Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors, directed to joint inspection of BKO's by CPCB & HSPCB.

In compliance of Hon'ble NGT order, inspection of M/s Maa Bhagwati Bhatta Company, Village Mago Majri, Distt. Kaithal was carried out on 23.12.2023 by the team.

Whereas, during inspection, unit was found non operational and unit is not complying with the provisions of latest notification dt 22.02.2022 issued by MOFCC, New Delhi i.e.

1. Unit not provided adequate sampling facility on kiln.
2. Unit not provided adequate porthole as per guidelines.
3. Unit not provided adequate platform as per guidelines.
4. Unit not provided paved roads.

In view of that above, you are hereby directed to show cause within **15 days**, as to why your unit may not be closed and electric supply may not be disconnected including captive powers under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for non-compliance of the provisions of the said Acts.

In case you fail to comply with the deficiencies mentioned above within the above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for the above mentioned deficiencies/observations.

31-A Power to Give directions:

Notwithstanding anything contained in any other Law, but subject to the Provisions of this Act, and to any directions that the Central Govt. may give in those behalf, a Board may, in the exercise of its power and performance of its functions under this Act, issue any direction in writing to any person, officer or Authority, and such person, officer of authority shall be bound to comply with such directions.

Explanation: For the avoidance of doubts it is hereby declared that the power to issue directions under this section includes the power to direct -

- a) The closure, prohibition or regulation of any industry, operation or process; or
- b) The stoppage or regulation of supply of electricity, water or any other service.


 Regional Officer,
 Kaithal Region

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Regional Office

Haryana State Pollution Control Board,

SCO 161 - P, 162, 163 SECOND FLOOR SECTOR 20, HSVP KAITHAL

Email-hspcbrokai@gmail.com



No. HSPCB/KAI/2023/ 1613

Regd. & Email

Dated: 3.1.2024

To

M/s Jai Durga Bricks Co. ,
Village Dulyani, Distt. Kaithal.

Sub : Show cause notice for closure under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 & revocation of CTO under section 21/22 of Air (Prevention and Control of Pollution) Act, 1981.

Whereas, Hon'ble National Green Tribunal (NGT), Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors, directed to joint inspection of BKO's by CPCB & HSPCB.

In compliance of Hon'ble NGT order, inspection of M/s Jai Durga Bricks Co. , Village Dulyani, Distt. Kaithal was carried out on 21.12.2023 by the team.

Whereas, during inspection, it was found non operational and unit is not complying with the provisions of latest notification dt 22.02.2022 issued by MOFCC, New Delhi i.e.

1. Unit not provided adequate sampling facility on kiln.
2. Unit not provided adequate platform as per guidelines.
3. Unit not provided paved roads.

In view of that above, you are hereby directed to show cause within **15 days**, as to why your unit may not be closed and electric supply may not be disconnected including captive powers under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for non-compliance of the provisions of the said Acts.

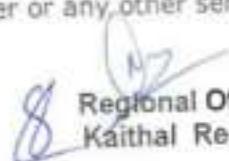
In case you fail to comply with the deficiencies mentioned above within the above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for the above mentioned deficiencies/observations.

31-A Power to Give directions:

Notwithstanding anything contained in any other Law, but subject to the Provisions of this Act, and to any directions that the Central Govt. may give in those behalf, a Board may, in the exercise of its power and performance of its functions under this Act, issue any direction in writing to any person, officer or Authority, and such person, officer of authority shall be bound to comply with such directions.

Explanation: For the avoidance of doubts it is hereby declared that the power to issue directions under this section includes the power to direct -

- a) The closure, prohibition or regulation of any industry, operation or process; or
- b) The stoppage or regulation of supply of electricity, water or any other service.


Regional Officer,
Kaithal Region

o/c



Regional Office

Haryana State Pollution Control Board,

SCO 161 - P, 162, 163 SECOND FLOOR SECTOR 20, HSVP KAITHAL

Email-hspcbrokai@gmail.com



No. HSPCB/KAI/2023/ 1627

Regd. & Email

Dated: 3-1-2024

To

M/s Om Shanti Bricks,
Village Kithana, Distt. Kaithal.

Sub : Show cause notice for closure under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 & revocation of CTO under section 21/22 of Air (Prevention and Control of Pollution) Act, 1981.

Whereas, Hon'ble National Green Tribunal (NGT), Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors, directed to joint inspection of BKO's by CPCB & HSPCB.

In compliance of Hon'ble NGT order, inspection of M/s Om Shanti Bricks, Village Kithana, Distt. Kaithal was carried out on 22.12.2023 by the team.

Whereas, during inspection, it was found that unit is not complying with the provisions of latest notification dt 22.02.2022 issued by MOFCC, New Delhi i.e.

1. Unit not provided adequate sampling facility on kiln.
2. Unit not provided adequate porthole as per guidelines.
3. Unit not provided adequate platform as per guidelines.
4. Unit not paved roads.

In view of that above, you are hereby directed to show cause within **15 days**, as to why your unit may not be closed and electric supply may not be disconnected including captive powers under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for non-compliance of the provisions of the said Acts.

In case you fail to comply with the deficiencies mentioned above within the above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for the above mentioned deficiencies/observations.

31-A Power to Give directions:

Notwithstanding anything contained in any other Law, but subject to the Provisions of this Act, and to any directions that the Central Govt. may give in those behalf, a Board may, in the exercise of its power and performance of its functions under this Act, issue any direction in writing to any person, officer or Authority, and such person, officer of authority shall be bound to comply with such directions.

Explanation: For the avoidance of doubts it is hereby declared that the power to issue directions under this section includes the power to direct -

- a) The closure, prohibition or regulation of any industry, operation or process; or
- b) The stoppage or regulation of supply of electricity, water or any other service.


Regional Officer,
Kaithal Region

o/c



Regional Office

Haryana State Pollution Control Board,

SCO 161 - P, 162, 163 SECOND FLOOR SECTOR 20, HSVP KAITHAL

Email-hspcbrokai@gmail.com



No. HSPCB/KAI/2023/ 1608

Regd. & Email

Dated: 3.1.2024

To

M/s Sihag Bhatta Co.,
Village Sajuma, Distt.Kaithal

Sub : Show cause notice for closure under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 & revocation of CTO under section 21/22 of Air (Prevention and Control of Pollution) Act, 1981.

Whereas, Hon'ble National Green Tribunal (NGT), Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors, directed to joint inspection of BKO's by CPCB & HSPCB.

In compliance of Hon'ble NGT order, inspection of M/s Sihag Bhatta Co., Village Sajuma, Distt.Kaithal was carried out on 22.12.2023 by the team.

Whereas, during inspection, it was found operational and unit is not complying with the provisions of latest notification dt 22.02.2022 issued by MOFCC, New Delhi i.e.

1. Unit not provided adequate sampling facility on kiln.
2. Unit not provided adequate platform as per guidelines.
3. Unit not provided fugitive dust emission control measures.
4. Unit not provided paved roads.
5. Unit not covered trucks.

In view of that above, you are hereby directed to show cause within **15 days**, as to why your unit may not be closed and electric supply may not be disconnected including captive powers under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for non-compliance of the provisions of the said Acts.

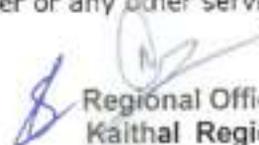
In case you fail to comply with the deficiencies mentioned above within the above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for the above mentioned deficiencies/observations.

31-A Power to Give directions:

Notwithstanding anything contained in any other Law, but subject to the Provisions of this Act, and to any directions that the Central Govt. may give in those behalf, a Board may, in the exercise of its power and performance of its functions under this Act, issue any direction in writing to any person, officer or Authority, and such person, officer of authority shall be bound to comply with such directions.

Explanation: For the avoidance of doubts it is hereby declared that the power to issue directions under this section includes the power to direct -

- a) The closure, prohibition or regulation of any industry, operation or process; or
- b) The stoppage or regulation of supply of electricity, water or any other service.


Regional Officer,
Kaithal Region

07/2

Regional Office

Haryana State Pollution Control Board,

SCO 161 - P, 162, 163 SECOND FLOOR SECTOR 20, HSVP KAITHAL

Email-hspcbrokai@gmail.com



No. HSPCB/KAI/2023/ 1295

Regd. & Email

Dated: 9.11.2023

To

M/s Surya Bhatta Co.,
Village Batta, Distt Kaithal

Sub : Show cause notice for closure under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 & for imposition of environmental compensation for non-compliance under Air Act, 1981 and revocation of CTO under section 21/22 of Air (Prevention and Control of Pollution) Act, 1981.

Whereas, Hon'ble National Green Tribunal (NGT), Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors, directed to joint inspect BKO's by CPCB & HSPCB for inspection of the brick kiln operator etc.

In compliance of NGT order inspection of M/s Surya Bhatta Co., Village Batta, Distt Kaithal was carried out on 07.11.2023 by the team.

Whereas, inspected team found that unit is not complying with the provisions of latest notification dt 22.02.2022 issued by MOFCC, New Delhi i.e.

1. The unit not provided adequate sampling facility on stack.
2. Unit not provided adequate porthole as per guidelines.
3. The Unit not provided ladder in platform as per guidelines for sampling.
4. Unit not provided fugitive dust emission control measures at site.
5. Unit not provided paved roads.
6. Unit not covered the vehicle during transportation of raw material/bricks.
7. Unit not provided green belt at site.

Whereas, you are also liable to pay the environmental compensation in terms of the direction of the Board issued vide officer order no. No. HSPCB/ PLG/ 2021/ 2343-2350 dated 22.12.2021 as assessed by the Board as per methodology defined therein.

In view of that above, you are hereby directed to show cause within 15 days, as to why your unit may not be closed and electric supply may not be disconnected including captive powers under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for non-compliance of the provisions of the said Acts.

In case you fail to comply with the deficiencies mentioned above within the above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 and against the unit as responsible person and under Section 21/22 of Air (Prevention & Control of Pollution) Act, 1981, should not be revoked non-compliance of above mentioned deficiencies/observations.

31-A Power to Give directions:

Notwithstanding anything contained in any other Law, but subject to the Provisions of this Act, and to any directions that the Central Govt. may give in those behalf, a Board may, in the exercise of its power and performance of its functions under this Act, issue any direction in writing to any person, officer or Authority, and such person, officer of authority shall be bound to comply with such directions.

Explanation: For the avoidance of doubts it is hereby declared that the power to issue directions under this section includes the power to direct -

- a) The closure, prohibition or regulation of any industry, operation or process; or
- b) The stoppage or regulation of supply of electricity, water or any other service.

Regional Officer,
Kaithal Region

o/c



Regional Office
Haryana State Pollution Control Board,
 SCO 161 - P, 162, 163 SECOND FLOOR SECTOR 20, HSVP KAITHAL
 Email-hspcbrokai@gmail.com



No. HSPCB/KAI/2023/ 1609

Regd. & Email

Dated: 3.1.2024

To

M/s Jai Jawla Bhatta,
 Village Balu, Kalayat, Distt. Kaithal ,

Sub : Show cause notice for closure under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 & revocation of CTO under section 21/22 of Air (Prevention and Control of Pollution) Act, 1981.

Whereas, Hon'ble National Green Tribunal (NGT), Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Arr. Applicant(s) Versus Union of India & Ors, directed to joint inspection of BKO's by CPCB & HSPCB.

In compliance of Hon'ble NGT order, inspection of M/s Jai Jawla Bhatta, village Balu, Kalayat, Distt. Kaithal was carried out on 22.12.2023 by the team.

Whereas, during inspection, it was found operational and unit is not complying with the provisions of latest notification dt 22.02.2022 issued by MOFCC, New Delhi i.e.

1. Unit not provided adequate sampling facility on kiln.
2. Unit not provided adequate porthole as per guidelines.
3. Unit not provided adequate platform as per guidelines.
4. Unit not provided paved roads.
5. Unit not covered trucks.

In view of that above, you are hereby directed to show cause within **15 days**, as to why your unit may not be closed and electric supply may not be disconnected including captive powers under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for non-compliance of the provisions of the said Acts.

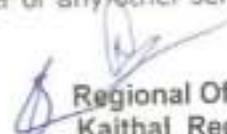
In case you fail to comply with the deficiencies mentioned above within the above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for the above mentioned deficiencies/observations.

31-A Power to Give directions:

Notwithstanding anything contained in any other Law, but subject to the Provisions of this Act, and to any directions that the Central Govt. may give in those behalf, a Board may, in the exercise of its power and performance of its functions under this Act, issue any direction in writing to any person, officer or Authority, and such person, officer of authority shall be bound to comply with such directions.

Explanation: For the avoidance of doubts it is hereby declared that the power to issue directions under this section includes the power to direct -

- a) The closure, prohibition or regulation of any industry, operation or process; or
- b) The stoppage or regulation of supply of electricity, water or any other service.


 Regional Officer,
 Kaithal Region

o/c



Regional Office
Haryana State Pollution Control Board,
 SCO 161 - P, 162, 163 SECOND FLOOR SECTOR 20, HSVP KAITHAL
Email-hspcbrokai@gmail.com



No. HSPCB/KAI/2023/ 1610

Regd. & Email

Dated: 3.1.2024

To

M/s Balaji Bhatta Company,
 Village Chousala, Kalayat, Distt. Kaithal,

Sub : Show cause notice for closure under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 & revocation of CTO under section 21/22 of Air (Prevention and Control of Pollution) Act, 1981.

Whereas, Hon'ble National Green Tribunal (NGT), Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors, directed to joint inspection of BKO's by CPCB & HSPCB.

In compliance of Hon'ble NGT order, inspection of M/s Balaji Bhatta Company, Village Chousala, Kalayat, Distt. Kaithal was carried out on 22.12.2023 by the team.

Whereas, during inspection, it was found operational and unit is not complying with the provisions of latest notification dt 22.02.2022 issued by MOFCC, New Delhi i.e.

1. Unit not provided adequate sampling facility on kiin.
2. Unit not provided adequate porthole as per guidelines.
3. Unit not provided adequate platform as per guidelines.
4. Unit not provided paved roads.
5. Unit not covered trucks.

In view of that above, you are hereby directed to show cause within **15 days**, as to why your unit may not be closed and electric supply may not be disconnected including captive powers under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for non-compliance of the provisions of the said Acts.

In case you fail to comply with the deficiencies mentioned above within the above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for the above mentioned deficiencies/observations.

31-A Power to Give directions:

Notwithstanding anything contained in any other Law, but subject to the Provisions of this Act, and to any directions that the Central Govt. may give in those behalf, a Board may, in the exercise of its power and performance of its functions under this Act, issue any direction in writing to any person, officer or Authority, and such person, officer of authority shall be bound to comply with such directions.

Explanation: For the avoidance of doubts it is hereby declared that the power to issue directions under this section includes the power to direct -

- a) The closure, prohibition or regulation of any industry, operation or process; or
- b) The stoppage or regulation of supply of electricity, water or any other service.


 Regional Officer,
 Kaithal Region

o/c

Regional Office

Haryana State Pollution Control Board,
SCO 161 - P, 162, 163 SECOND FLOOR SECTOR 20, HSVP KAITHAL
Email-hspcbrokai@gmail.com



No. HSPCB/KAI/2023/ 1294

Regd. & Email

Dated: 9.11.2023

To

M/s Baba Rajpuri Bhatta Co.,
Village Batta, Kaithal

Sub : Show cause notice for closure under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 & for imposition of environmental compensation for non-compliance under Air Act, 1981 and revocation of CTO under section 21/22 of Air (Prevention and Control of Pollution) Act, 1981.

Whereas, Hon'ble National Green Tribunal (NGT), Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors, directed to joint inspectors BKO's by CPCB & HSPCB for inspection of the brick kiln operator etc.

In compliance of NGT order inspection of M/s Baba Rajpuri Bhatta Co., Village Batta, Kaithal was carried out on 07.11.2023 by the team.

Whereas, inspected team found that unit is not complying with the provisions of latest notification dt 22.02.2022 issued by MOFCC, New Delhi i.e.

1. The unit not provided adequate sampling facility on stack.
2. Unit not provided adequate porthole as per guidelines.
3. The Unit not provided ladder in platform as per guidelines for sampling.
4. Unit not provided fugitive dust emission control measures at site.
5. Unit not provided paved roads.
6. Unit not covered the vehicle during transportation of raw material/bricks.
7. Unit not provided green belt at site.

Whereas, you are also liable to pay the environmental compensation in terms of the direction of the Board issued vide officer order no. No. HSPCB/ PLG/ 2021/ 2343-2350 dated 22.12.2021 as assessed by the Board as per methodology defined therein.

In view of that above, you are hereby directed to show cause within 15 days, as to why your unit may not be closed and electric supply may not be disconnected including captive powers under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for non-compliance of the provisions of the said Acts.

In case you fail to comply with the deficiencies mentioned above within the above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 and against the unit as responsible person and under Section 21/22 of Air (Prevention & Control of Pollution) Act, 1981, should not be revoked non-compliance of above mentioned deficiencies/observations.

31-A Power to Give directions:

Notwithstanding anything contained in any other Law, but subject to the Provisions of this Act, and to any directions that the Central Govt. may give in those behalf, a Board may, in the exercise of its power and performance of its functions under this Act, issue any direction in writing to any person, officer or Authority, and such person, officer of authority shall be bound to comply with such directions.

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- a) The closure, prohibition or regulation of any industry, operation or process; or
- b) The stoppage or regulation of supply of electricity, water or any other service.

Regional Officer,
Kaithal Region

etc

(Signature)



Regional Office
Haryana State Pollution Control Board,
 SCO 161 - P, 162, 163 SECOND FLOOR SECTOR 20, HSVP KAITHAL
 Email-hspcbrokai@gmail.com



No. HSPCB/KAI/2023/ 1611

Regd. & Email

Dated: 31.2024

To

M/s Pannu Bricks,
 Village Ballu, Tehsil Kalayat, Distt. Kaithal

Sub : Show cause notice for closure under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 & revocation of CTO under section 21/22 of Air (Prevention and Control of Pollution) Act, 1981.

Whereas, Hon'ble National Green Tribunal (NGT), Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors, directed to joint inspection of BKO's by CPCB & HSPCB.

In compliance of Hon'ble NGT order, inspection of M/s Pannu Bricks, Village Ballu, Tehsil Kalayat, Distt. Kaithal was carried out on 22.12.2023 by the team.

Whereas, during inspection, it was found operational and unit is not complying with the provisions of latest notification dt 22.02.2022 issued by MOFCC, New Delhi i.e.

1. Unit not provided adequate sampling facility on kiln.
2. Unit not provided adequate porthole as per guidelines.
3. Unit not provided adequate platform as per guidelines.
4. Unit not provided paved roads.
5. Unit not provided fugitive dust emission control measures.
6. Unit not covered trucks.

In view of that above, you are hereby directed to show cause within **15 days**, as to why your unit may not be closed and electric supply may not be disconnected including captive powers under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for non-compliance of the provisions of the said Acts.

In case you fail to comply with the deficiencies mentioned above within the above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for the above mentioned deficiencies/observations.

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- b) The stoppage or regulation of supply of electricity, water or any other service.

Regional Officer,
 Kaithal Region

o/c



Regional Office
Haryana State Pollution Control Board,
 SCO 161 - P, 162, 163 SECOND FLOOR SECTOR 20, HSVP KAITHAL
 Email-hspcbrokai@gmail.com



No. HSPCB/KAI/2023/ 1612

Regd. & Email

Dated: 3.1.2024

To

M/s Saraswati Bhatta Co. ,
 Village Malikpur, Distt. Kaithal.

Sub : Show cause notice for closure under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 & revocation of CTO under section 21/22 of Air (Prevention and Control of Pollution) Act, 1981.

Whereas, Hon'ble National Green Tribunal (NGT), Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr, Applicant(s) Versus Union of India & Ors, directed to joint inspection of BKO's by CPCB & HSPCB.

In compliance of Hon'ble NGT order, inspection of M/s Saraswati Bhatta Co. , Village Malikpur, Distt. Kaithal was carried out on 23.12.2023 by the team.

Whereas, during inspection, it was found that unit is not complying with the provisions of latest notification dt 22.02.2022 issued by MOFCC, New Delhi i.e.

1. Unit not provided adequate sampling facility on kiln.
2. Unit not provided adequate platform as per guidelines.
3. Unit not provided paved roads.
4. Unit not covered trucks.

In view of that above, you are hereby directed to show cause within **15 days**, as to why your unit may not be closed and electric supply may not be disconnected including captive powers under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for non-compliance of the provisions of the said Acts.

In case you fail to comply with the deficiencies mentioned above within the above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for the above mentioned deficiencies/observations.

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- a) The closure, prohibition or regulation of any industry, operation or process; or
- b) The stoppage or regulation of supply of electricity, water or any other service.

Regional Officer,
 Kaithal Region

o/c



Regional Office
Haryana State Pollution Control Board,
 SCO 161 - P, 162, 163 SECOND FLOOR SECTOR 20, HSVP KAITHAL
 Email-hspcbrokai@gmail.com



No. HSPCB/KAI/2023/ 1614

Regd. & Email

Dated: 30.12.2024

To
 M/s Shakti Bricks Company
 Village Barsana, Pundri, Distt. Kaithal.

Sub: Show cause notice for closure under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 & revocation of CTO under section 21/22 of Air (Prevention and Control of Pollution) Act, 1981.

Whereas, Hon'ble National Green Tribunal (NGT), Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors, directed to joint inspection of BKO's by CPCB & HSPCB.

In compliance of Hon'ble NGT order, inspection of M/s Shakti Bricks Company Village Barsana, Pundri, Distt. Kaithal was carried out on 21.12.2023 by the team.

Whereas, during inspection, it was found non operational and unit is not complying with the provisions of latest notification dt 22.02.2022 issued by MOFCC, New Delhi i.e.

1. Unit not provided adequate sampling facility on kiln.
2. Unit not provided adequate platform as per guidelines.
3. Unit not provided paved roads.

In view of that above, you are hereby directed to show cause within **15 days**, as to why your unit may not be closed and electric supply may not be disconnected including captive powers under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for non-compliance of the provisions of the said Acts.

In case you fail to comply with the deficiencies mentioned above within the above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for the above mentioned deficiencies/observations.

31-A Power to Give directions:

Notwithstanding anything contained in any other Law, but subject to the Provisions of this Act, and to any directions that the Central Govt. may give in those behalf, a Board may, in the exercise of its power and performance of its functions under this Act, issue any direction in writing to any person, officer or Authority, and such person, officer of authority shall be bound to comply with such directions.

Explanation: For the avoidance of doubts it is hereby declared that the power to issue directions under this section includes the power to direct -

- a) The closure, prohibition or regulation of any industry, operation or process; or
- b) The stoppage or regulation of supply of electricity, water or any other service.

Regional Officer,
 Kaithal Region

Regional Office

Haryana State Pollution Control Board,

SCO 161 - P, 162, 163 SECOND FLOOR SECTOR 20, HSVP KAITHAL

Email-hspcbrokai@gmail.com



No. HSPCB/KAI/2023/ 1615

Regd. & Email

Dated: 3.1.2024

To

M/s Ajit Gram Udyog Mandal
Village Habri, Pundri, Distt. Kaithal.**Sub : Show cause notice for closure under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 & revocation of CTO under section 21/22 of Air (Prevention and Control of Pollution) Act, 1981.**

Whereas, Hon'ble National Green Tribunal (NGT), Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors, directed to joint inspection of BKO's by CPCB & HSPCB.

In compliance of Hon'ble NGT order, inspection of M/s Ajit Gram Udyog Mandal Village Habri, Pundri, Distt. Kaithal was carried out on 21.12.2023 by the team.

Whereas, during inspection, it was found that unit is not complying with the provisions of latest notification dt 22.02.2022 issued by MOFCC, New Delhi i.e.

1. Unit not provided adequate sampling facility on kiln.
2. Unit not provided adequate porthole as per guidelines.
3. Unit not provided adequate platform as per guidelines.
4. Unit not provided paved roads.
5. Unit not covered trucks.

In view of that above, you are hereby directed to show cause within **15 days**, as to why your unit may not be closed and electric supply may not be disconnected including captive powers under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for non-compliance of the provisions of the said Acts.

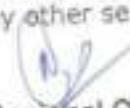
In case you fail to comply with the deficiencies mentioned above within the above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for the above mentioned deficiencies/observations.

31-A Power to Give directions:

Notwithstanding anything contained in any other Law, but subject to the Provisions of this Act, and to any directions that the Central Govt. may give in those behalf, a Board may, in the exercise of its power and performance of its functions under this Act, issue any direction in writing to any person, officer or Authority, and such person, officer of authority shall be bound to comply with such directions.

Explanation: For the avoidance of doubts it is hereby declared that the power to issue directions under this section includes the power to direct -

- a) The closure, prohibition or regulation of any industry, operation or process; or
- b) The stoppage or regulation of supply of electricity, water or any other service.


 Regional Officer,
 Kaithal Region



Regional Office
Haryana State Pollution Control Board,
 SCO 161 - P, 162, 163 SECOND FLOOR SECTOR 20, HSVP KAITHAL
Email-hspcbrokai@gmail.com



No. HSPCB/KAI/2023/1616

Regd. & Email

Dated: 3.1.2024

To

M/s Jai Bharat Gram Udyog Mandal
 Pilani Road, Pundri, Distt. Kaithal.

Sub : Show cause notice for closure under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 & revocation of CTO under section 21/22 of Air (Prevention and Control of Pollution) Act, 1981.

Whereas, Hon'ble National Green Tribunal (NGT), Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors, directed to joint inspection of BKO's by CPCB & HSPCB.

In compliance of Hon'ble NGT order, inspection of M/s Jai Bharat Gram Udyog Mandal Pilani Road, Pundri, Distt. Kaithal was carried out on 21.12.2023 by the team.

Whereas, during inspection, it was found non operational and unit is not complying with the provisions of latest notification dt 22.02.2022 issued by MOFCC, New Delhi i.e.

1. Unit not provided adequate sampling facility on kiln.
2. Unit not provided adequate porthole as per guidelines.
3. Unit not provided adequate platform as per guidelines.
4. Unit not provided paved roads.

In view of that above, you are hereby directed to show cause within **15 days**, as to why your unit may not be closed and electric supply may not be disconnected including captive powers under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for non-compliance of the provisions of the said Acts.

In case you fail to comply with the deficiencies mentioned above within the above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for the above mentioned deficiencies/observations.

31-A Power to Give directions:

Notwithstanding anything contained in any other Law, but subject to the Provisions of this Act, and to any directions that the Central Govt. may give in those behalf, a Board may, in the exercise of its power and performance of its functions under this Act, issue any direction in writing to any person, officer or Authority, and such person, officer of authority shall be bound to comply with such directions.

Explanation: For the avoidance of doubts it is hereby declared that the power to issue directions under this section includes the power to direct -

- a) The closure, prohibition or regulation of any industry, operation or process; or
- b) The stoppage or regulation of supply of electricity, water or any other service.

Regional Officer,
Kaithal Region

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Regional Office
Haryana State Pollution Control Board,
 SCO 161 - P, 162, 163 SECOND FLOOR SECTOR 20, HSVP KAITHAL
 Email-hspcbrokai@gmail.com



No. HSPCB/KAI/2023/ 1617

Regd. & Email

Dated: 3.1.2024

To

M/s Shiva Bricks Gum
 Village Ahmedpur, Pundri, Distt. Kaithal.

Sub : Show cause notice for closure under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 & revocation of CTO under section 21/22 of Air (Prevention and Control of Pollution) Act, 1981.

Whereas, Hon'ble National Green Tribunal (NGT), Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors, directed to joint inspection of BKO's by CPCB & HSPCB.

In compliance of Hon'ble NGT order, inspection of M/s Shiva Bricks Gum, Village Ahmedpur, Pundri, Distt. Kaithal was carried out on 21.12.2023 by the team.

Whereas, during inspection, it was found that unit is not complying with the provisions of latest notification dt 22.02.2022 issued by MOFCC, New Delhi i.e.

1. Unit not provided adequate sampling facility on kiln.
2. Unit not provided adequate platform as per guidelines.
3. Unit not provided paved roads.
4. Unit not covered trucks.

In view of that above, you are hereby directed to show cause within **15 days**, as to why your unit may not be closed and electric supply may not be disconnected including captive powers under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for non-compliance of the provisions of the said Acts.

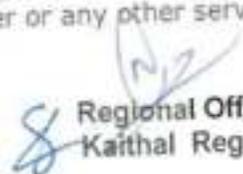
In case you fail to comply with the deficiencies mentioned above within the above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for the above mentioned deficiencies/observations.

31-A Power to Give directions:

Notwithstanding anything contained in any other Law, but subject to the Provisions of this Act, and to any directions that the Central Govt. may give in those behalf, a Board may, in the exercise of its power and performance of its functions under this Act, issue any direction in writing to any person, officer or Authority, and such person, officer of authority shall be bound to comply with such directions.

Explanation: For the avoidance of doubts it is hereby declared that the power to issue directions under this section includes the power to direct -

- a) The closure, prohibition or regulation of any industry, operation or process; or
- b) The stoppage or regulation of supply of electricity, water or any other service.


 Regional Officer,
 Kaithal Region

o/c



Regional Office
Haryana State Pollution Control Board,
 SCO 161 - P, 162, 163 SECOND FLOOR SECTOR 20, HSVP KAITHAL
 Email-hspcbrokai@gmail.com



No. HSPCB/KAI/2023/ 1618

Regd. & Email

Dated: 3.1.2024

To

M/s Shankar Bhatta Company
 Village Pillani, Pundri, Distt. Kaithal.

Sub : Show cause notice for closure under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 & revocation of CTO under section 21/22 of Air (Prevention and Control of Pollution) Act, 1981.

Whereas, Hon'ble National Green Tribunal (NGT), Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors, directed to joint inspection of BKO's by CPCB & HSPCB.

In compliance of Hon'ble NGT order, inspection of M/s Shankar Bhatta Company Village Pillani, Pundri, Distt. Kaithal was carried out on 21.12.2023 by the team.

Whereas, during inspection, it was found that unit is not complying with the provisions of latest notification dt 22.02.2022 issued by MOFCC, New Delhi i.e.

1. Unit not provided adequate sampling facility on kiln.
2. Unit not provided adequate porthole as per guidelines.
3. Unit not provided adequate platform as per guidelines.
4. Unit not provided paved roads.
5. Unit not covered trucks.

In view of that above, you are hereby directed to show cause within **15 days**, as to why your unit may not be closed and electric supply may not be disconnected including captive powers under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for non-compliance of the provisions of the said Acts.

In case you fail to comply with the deficiencies mentioned above within the above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for the above mentioned deficiencies/observations.

31-A Power to Give directions:

Notwithstanding anything contained in any other Law, but subject to the Provisions of this Act, and to any directions that the Central Govt. may give in those behalf, a Board may, in the exercise of its power and performance of its functions under this Act, issue any direction in writing to any person, officer or Authority, and such person, officer of authority shall be bound to comply with such directions.

Explanation: For the avoidance of doubts it is hereby declared that the power to issue directions under this section includes the power to direct -

- a) The closure, prohibition or regulation of any industry, operation or process; or
- b) The stoppage or regulation of supply of electricity, water or any other service.

Regional Officer,
Kaithal Region

o/c



Regional Office
Haryana State Pollution Control Board,
 SCO 161 - F, 162, 163 SECOND FLOOR SECTOR 20, HSVP KAITHAL
 Email-hspcbrokai@gmail.com



No. HSPCB/KAI/2023/ 1619

Regd. & Email

Dated: 3.1.2024

To

M/s Shiv Shakti Bricks Company
 Village Habri, Pundri, Distt. Kaithal.

Sub : Show cause notice for closure under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 & revocation of CTO under section 21/22 of Air (Prevention and Control of Pollution) Act, 1981.

Whereas, Hon'ble National Green Tribunal (NGT), Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors, directed to joint inspection of BKO's by CPCB & HSPCB.

In compliance of Hon'ble NGT order, inspection of M/s Shiv Shakti Bricks Company Village Habri, Pundri, Distt. Kaithal was carried out on 21.12.2023 by the team.

Whereas, during inspection, it was found that unit is not complying with the provisions of latest notification dt 22.02.2022 issued by MOFCC, New Delhi i.e.

1. Unit not provided adequate sampling facility on kiln.
2. Unit not provided adequate porthole as per guidelines.
3. Unit not provided adequate platform as per guidelines.
4. Unit not provided paved roads.
5. Unit not covered trucks.

In view of that above, you are hereby directed to show cause within **15 days**, as to why your unit may not be closed and electric supply may not be disconnected including captive powers under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for non-compliance of the provisions of the said Acts.

In case you fail to comply with the deficiencies mentioned above within the above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for the above mentioned deficiencies/observations.

31-A Power to Give directions:

Notwithstanding anything contained in any other Law, but subject to the Provisions of this Act, and to any directions that the Central Govt. may give in those behalf, a Board may, in the exercise of its power and performance of its functions under this Act, issue any direction in writing to any person, officer or Authority, and such person, officer of authority shall be bound to comply with such directions.

Explanation: For the avoidance of doubts it is hereby declared that the power to issue directions under this section includes the power to direct -

- a) The closure, prohibition or regulation of any industry, operation or process; or
- b) The stoppage or regulation of supply of electricity, water or any other service.

Regional Officer,
Kaithal Region

O/L



Regional Office

Haryana State Pollution Control Board,

SCO 161 - P, 162, 163 SECOND FLOOR SECTOR 20, HSVP KAITHAL

Email-hspcbrokai@gmail.com



No. HSPCB/KAI/2023/1621

Regd. & Email

Dated: 3.1.2024

To

M/s Sai Bhatta Company
Village Sirsal, Pundri, Distt. Kaithal.

Sub : Show cause notice for closure under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 & revocation of CTO under section 21/22 of Air (Prevention and Control of Pollution) Act, 1981.

Whereas, Hon'ble National Green Tribunal (NGT), Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors, directed to joint inspection of BKO's by CPCB & HSPCB.

In compliance of Hon'ble NGT order, inspection of M/s Sai Bhatta Company Village Sirsal, Pundri, Distt. Kaithal was carried out on 21.12.2023 by the team.

Whereas, during inspection, it was found non operational and unit is not complying with the provisions of latest notification dt 22.02.2022 issued by MOFCC, New Delhi i.e.

1. Unit not provided adequate sampling facility on kiln.
2. Unit not provided adequate porthole as per guidelines.
3. Unit not provided adequate platform as per guidelines.
4. Unit not provided paved roads.
5. Unit not covered trucks.

In view of that above, you are hereby directed to show cause within **15 days**, as to why your unit may not be closed and electric supply may not be disconnected including captive powers under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for non-compliance of the provisions of the said Acts.

In case you fail to comply with the deficiencies mentioned above within the above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for the above mentioned deficiencies/observations.

31-A Power to Give directions:

Notwithstanding anything contained in any other Law, but subject to the Provisions of this Act, and to any directions that the Central Govt. may give in those behalf, a Board may, in the exercise of its power and performance of its functions under this Act, issue any direction in writing to any person, officer or Authority, and such person, officer or authority shall be bound to comply with such directions.

Explanation: For the avoidance of doubts it is hereby declared that the power to issue directions under this section includes the power to direct -

- a) The closure, prohibition or regulation of any industry, operation or process; or
- b) The stoppage or regulation of supply of electricity, water or any other service.


Regional Officer,
Kaithal Region

9/2



Regional Office
Haryana State Pollution Control Board,
 SCO 161 - P, 162, 163 SECOND FLOOR SECTOR 20, HSVP KAITHAL
Email-hspcbrokai@gmail.com



No. HSPCB/KAI/2023/ 1620

Regd. & Email

Dated: 3.1.2024

To

M/s Maruti Bhatta Company
 Village Pilni, Pundri, Distt. Kaithal.

Sub : Show cause notice for closure under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 & revocation of CTO under section 21/22 of Air (Prevention and Control of Pollution) Act, 1981.

Whereas, Hon'ble National Green Tribunal (NGT), Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors, directed to joint inspection of BKO's by CPCB & HSPCB.

In compliance of Hon'ble NGT order, inspection of M/s Maruti Bhatta Company Village Pilni, Pundri, Distt. Kaithal was carried out on 27.12.2023 by the team.

Whereas, during inspection, it was found operational and unit is not complying with the provisions of latest notification dt 22.02.2022 issued by MOFCC, New Delhi i.e.

1. Unit not provided adequate sampling facility on kiln.
2. Unit not provided adequate platform as per guidelines.
3. Unit not provided paved roads.
4. Unit not provided fugitive dust emission control measures.
5. Unit not covered trucks.

In view of that above, you are hereby directed to show cause within **15 days**, as to why your unit may not be closed and electric supply may not be disconnected including captive powers under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for non-compliance of the provisions of the said Acts.

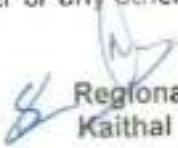
In case you fail to comply with the deficiencies mentioned above within the above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for the above mentioned deficiencies/observations.

31-A Power to Give directions:

Notwithstanding anything contained in any other Law, but subject to the Provisions of this Act, and to any directions that the Central Govt. may give in those behalf, a Board may, in the exercise of its power and performance of its functions under this Act, issue any direction in writing to any person, officer or Authority, and such person, officer of authority shall be bound to comply with such directions.

Explanation: For the avoidance of doubts it is hereby declared that the power to issue directions under this section includes the power to direct -

- a) The closure, prohibition or regulation of any industry, operation or process; or
- b) The stoppage or regulation of supply of electricity, water or any other service.


 Regional Officer,
 Kaithal Region

o/c



Regional Office
Haryana State Pollution Control Board,
 SCO 161 - P, 162, 163 SECOND FLOOR SECTOR 20, HSVP KAITHAL
 Email-hspcbrokai@gmail.com



No. HSPCB/KAI/2023/ 1623

Regd. & Email

Dated: 3.1.2024

To

M/s Jagdamba Bhatta Company
 Village Kotra, Distt. Kaithal.

Sub : Show cause notice for closure under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 & revocation of CTO under section 21/22 of Air (Prevention and Control of Pollution) Act, 1981.

Whereas, Hon'ble National Green Tribunal (NGT), Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors, directed to joint inspection of BKO's by CPCB & HSPCB.

In compliance of Hon'ble NGT order, inspection of M/s Jagdamba Bhatta Company Village Kotra, Distt. Kaithal was carried out on 22.12.2023 by the team.

Whereas, during inspection, it was found that unit is not complying with the provisions of latest notification dt 22.02.2022 issued by MOFCC, New Delhi i.e.

1. Unit not provided adequate sampling facility on kiln.
2. Unit not provided adequate porthole as per guidelines.
3. Unit not provided adequate platform as per guidelines.
4. Unit not provided paved roads.
5. Unit operating Hot Mix Plant along with Brick Kiln without obtaining CTE/CTO from the Board.
6. Unit not provided proper green belt.
7. Unit not provided display Board.

In view of that above, you are hereby directed to show cause within **15 days**, as to why your unit may not be closed and electric supply may not be disconnected including captive powers under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for non-compliance of the provisions of the said Acts.

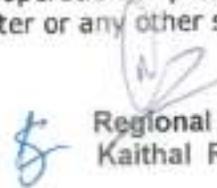
In case you fail to comply with the deficiencies mentioned above within the above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for the above mentioned deficiencies/observations.

31-A Power to Give directions:

Notwithstanding anything contained in any other Law, but subject to the Provisions of this Act, and to any directions that the Central Govt. may give in those behalf, a Board may, in the exercise of its power and performance of its functions under this Act, issue any direction in writing to any person, officer or Authority, and such person, officer of authority shall be bound to comply with such directions.

Explanation: For the avoidance of doubts it is hereby declared that the power to issue directions under this section includes the power to direct -

- a) The closure, prohibition or regulation of any industry, operation or process; or
- b) The stoppage or regulation of supply of electricity, water or any other service.


 Regional Officer,
 Kaithal Region

o/c



Regional Office
Haryana State Pollution Control Board,
 SCO 161 - P, 162, 163 SECOND FLOOR SECTOR 20, HSVP KAITHAL
Email-hspcbrokai@gmail.com



No. HSPCB/KAI/2023/ 1624

Regd. & Email

Dated: 3.1.2024

To

M/s Shree Balaji Brick Kiln
 Village Rohera, Distt. Kaithal.

Sub : Show cause notice for closure under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 & revocation of CTO under section 21/22 of Air (Prevention and Control of Pollution) Act, 1981.

Whereas, Hon'ble National Green Tribunal (NGT), Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors, directed to joint inspection of BKO's by CPCB & HSPCB.

In compliance of Hon'ble NGT order, inspection of M/s M/s Shree Balaji Brick Kiln Village Rohera, Distt. Kaithal was carried out on 22.12.2023 by the team.

Whereas, during inspection, it was found non operational and unit is not complying with the provisions of latest notification dt 22.02.2022 issued by MOFCC, New Delhi i.e.

1. Unit not provided adequate sampling facility on kiln.
2. Unit not provided adequate porthole as per guidelines.
3. Unit not provided adequate platform as per guidelines.
4. Unit not provided paved roads.

In view of that above, you are hereby directed to show cause within **15 days**, as to why your unit may not be closed and electric supply may not be disconnected including captive powers under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for non-compliance of the provisions of the said Acts.

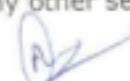
In case you fail to comply with the deficiencies mentioned above within the above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for the above mentioned deficiencies/observations.

31-A Power to Give directions:

Notwithstanding anything contained in any other Law, but subject to the Provisions of this Act, and to any directions that the Central Govt. may give in those behalf, a Board may, in the exercise of its power and performance of its functions under this Act, issue any direction in writing to any person, officer or Authority, and such person, officer of authority shall be bound to comply with such directions.

Explanation: For the avoidance of doubts it is hereby declared that the power to issue directions under this section includes the power to direct -

- a) The closure, prohibition or regulation of any industry, operation or process; or
- b) The stoppage or regulation of supply of electricity, water or any other service.


 Regional Officer,
 Kaithal Region

OLC



Regional Office
Haryana State Pollution Control Board,
 SCO 161 - P, 162, 163 SECOND FLOOR SECTOR 20, HSVP KAITHAL
Email-hspcbrokai@gmail.com



No. HSPCB/KAI/2023/ 1626

Regd. & Email

Dated: 30.1.2024

To

M/s Jai Jagdamba Bhatta Company
 Village Sherda, Distt. Kaithal.

Sub : Show cause notice for closure under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 & revocation of CTO under section 21/22 of Air (Prevention and Control of Pollution) Act, 1981.

Whereas, Hon'ble National Green Tribunal (NGT), Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors, directed to joint inspection of BKO's by CPCB & HSPCB.

In compliance of Hon'ble NGT order, inspection of M/s Jai Jagdamba Bhatta Company Village Sherda, Distt. Kaithal was carried out on 21.12.2023 by the team.

Whereas, during inspection, it was found under upgradation and unit is not complying with the provisions of latest notification dt 22.02.2022 issued by MOFCC, New Delhi i.e.

1. Unit not provided adequate sampling facility on kiln.
2. Unit not provided adequate porthole as per guidelines.
3. Unit not provided adequate platform as per guidelines.
4. Unit not provided paved roads.

In view of that above, you are hereby directed to show cause within **15 days**, as to why your unit may not be closed and electric supply may not be disconnected including captive powers under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for non-compliance of the provisions of the said Acts.

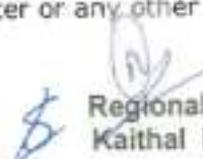
In case you fail to comply with the deficiencies mentioned above within the above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for the above mentioned deficiencies/observations.

31-A Power to Give directions:

Notwithstanding anything contained in any other Law, but subject to the Provisions of this Act, and to any directions that the Central Govt. may give in those behalf, a Board may, in the exercise of its power and performance of its functions under this Act, issue any direction in writing to any person, officer or Authority, and such person, officer of authority shall be bound to comply with such directions.

Explanation: For the avoidance of doubts it is hereby declared that the power to issue directions under this section includes the power to direct -

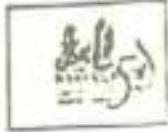
- a) The closure, prohibition or regulation of any industry, operation or process; or
- b) The stoppage or regulation of supply of electricity, water or any other service.


 Regional Officer,
 Kaithal Region

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Regional Office
Haryana State Pollution Control Board,
 SCO 161 - P, 162, 163 SECOND FLOOR SECTOR 20, HISVP KATHAL
 Email-hspcbrokai@gmail.com



No. HSPCB/KAI/2023/ 1167

Regd. & Email

Dated: 23.10.2023

To

M/s Gopal Bhatta Co.,
 VPO Pabnawa, Distt Kathal

Sub : Show cause notice for closure and revocation of CTO under section 31-A & 21/22 of Air (Prevention and Control of Pollution) Act, 1981 and for imposition of environmental compensation for non-compliance under Air Act, 1981.

Whereas, Hon'ble National Green Tribunal (NGT), Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors. directed to joint inspect BKO's by CPCB & HSPCB for inspection of the brick kiln operator etc.

In compliance of NGT order inspection of M/s Gopal Bhatta Co., VPO Pabnawa, Distt Kathal was carried out on 06.10.2023 by the team.

Whereas, inspected team found that unit is not complying with the provisions of latest notification dt 22.02.2022 issued by MOFCC, New Delhi i.e 1. The unit not provided adequate sampling facility on stack. 2 Unit not provided porthole as per guidelines. 3. The Unit not provided platform as per guidelines for sampling.

Whereas, you are also liable to pay the environmental compensation in terms of the direction of the Board issued vide officer order no. No. HSPCB/ PLG/ 2021/ 2343-2350 dated 22.12.2021 as assessed by the Board as per methodology defined therein.

In view of that above, you are hereby directed to show cause within 15 days, as to why your unit may not be closed and electric supply may not be disconnected including captive powers under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for non-compliance of the provisions of the said Acts.

In case you fail to comply with the deficiencies mentioned above within the above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 and against the unit as responsible person and under Section 21/22 of Air (Prevention & Control of Pollution) Act, 1981, should not be revoked non-compliance of above mentioned deficiencies/observations.

31-A Power to Give directions:

Notwithstanding anything contained in any other Law, but subject to the Provisions of this Act, and to any directions that the Central Govt. may give in those behalf, a Board may, in the exercise of its power and performance of its functions under this Act, issue any direction in writing to any person, officer or Authority, and such person, officer of authority shall be bound to comply with such directions.

Explanation: For the avoidance of doubts it is hereby declared that the power to issue directions under this section includes the power to direct -

- a) The closure, prohibition or regulation of any Industry, operation or process, or
- b) The stoppage or regulation of supply of electricity, water or any other service

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 Kathal Region



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No. HSPCB/KA/2023/ 1169

Regd. & Email

Dated: 23.10.2023

To

M/s Hindustan Bhatta Company,
Village Chandiana, Distt Kaithal

Sub: Show cause notice for closure and revocation of CTO under section 31-A & 21/22 of Air (Prevention and Control of Pollution) Act, 1981 and for imposition of environmental compensation for non-compliance under Air Act, 1981.

Whereas, Hon'ble National Green Tribunal (NGT), Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors. directed to joint inspect BKO's by CPCB & HSPCB for inspection of the brick kiln operator etc.

In compliance of NGT order inspection of M/s Hindustan Bhatta Company, Village Chandiana, Distt Kaithal was carried out on 06.10.2023 by the team.

Whereas, inspected team found that unit is not complying with the provisions of latest notification dt 22.02.2022 issued by MOFCC, New Delhi i.e 1. The unit not provided adequate sampling facility on stack. 2 Unit not provided adequate porthole as per guidelines. 3. The Unit not provided platform as per guidelines for sampling.

Whereas, you are also liable to pay the environmental compensation in terms of the direction of the Board issued vide officer order no. No. HSPCB/ PLG/ 2021/ 2343-2350 dated 22.12.2021 as assessed by the Board as per methodology defined therein.

In view of that above, you are hereby directed to show cause within 15 days, as to why your unit may not be closed and electric supply may not be disconnected including captive powers under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for non-compliance of the provisions of the said Acts.

In case you fail to comply with the deficiencies mentioned above within the above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 and against the unit as responsible person and under Section 21/22 of Air (Prevention & Control of Pollution) Act, 1981, should not be revoked non-compliance of above mentioned deficiencies/observations.

31-A Power to Give directions:

Notwithstanding anything contained in any other Law, but subject to the Provisions of this Act, and to any directions that the Central Govt. may give in those behalf, a Board may, in the exercise of its power and performance of its functions under this Act, issue any direction in writing to any person, officer or Authority, and such person, officer or Authority shall be bound to comply with such directions.

Explanation: For the avoidance of doubts it is hereby declared that the power to issue directions under this section includes the power to direct -

- The closure, prohibition or regulation of any industry, operation or process; or
- The stoppage or regulation of supply of electricity, water or any other service


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No. HSPCB/KA1/2023/ 1168

Regd. & Email

Dated: 23.10.2023

To

M/s Guru Brahamanand Gram Udhyog Mandal,
Village Kaul, Distt Kaithal

Sub: Show cause notice for closure under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 and for imposition of environmental compensation for non-compliance under Air Act, 1981.

Whereas, Hon'ble National Green Tribunal (NGT), Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors, directed to joint inspect BKO's by CPCB & HSPCB for inspection of the brick kiln operator etc.

In compliance of NGT order inspection of M/s Guru Brahamanand Gram Udhyog Mandal, Village Kaul, Distt Kaithal was carried out on 06.10.2023 by the team.

Whereas, Inspected team found that unit is not complying with the provisions of latest notification dt 22.02.2022 issued by MOFCC, New Delhi i.e 1. The unit not provided adequate sampling facility on stack. 2 Unit not provided adequate porthole as per guidelines. 3. The Unit not provided adequate platform as per guidelines for sampling.

Whereas, you are also liable to pay the environmental compensation in terms of the direction of the Board issued vide officer order no. No. HSPCB/ PLG/ 2021/ 2343-2350 dated 22.12.2021 as assessed by the Board as per methodology defined therein.

In view of that above, you are hereby directed to show cause within 15 days, as to why your unit may not be closed and electric supply may not be disconnected including captive powers under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for non-compliance of the provisions of the said Acts.

In case you fail to comply with the deficiencies mentioned above within the above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 and against the unit as responsible person.

31-A Power to Give directions:

Notwithstanding anything contained in any other Law, but subject to the Provisions of this Act, and to any directions that the Central Govt. may give in those behalf, a Board may, in the exercise of its power and performance of its functions under this Act, issue any direction in writing to any person, officer or Authority, and such person, officer of authority shall be bound to comply with such directions.

Explanation: For the avoidance of doubts it is hereby declared that the power to issue directions under this section includes the power to direct -

- The closure, prohibition or regulation of any industry, operation or process, or
- The stoppage or regulation of supply of electricity, water or any other service


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No. HSPCB/KAI/2023/ 1630

Regd. & Email

Dated: 30.1.2024

To

M/s Jain Bricks Traders ,
Village Balbehra, Distt.Kaithal

Sub : Show cause notice for closure under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 & revocation of CTO under section 21/22 of Air (Prevention and Control of Pollution) Act, 1981.

Whereas, Hon'ble National Green Tribunal (NGT), Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors, directed to joint inspection of BKO's by CPCB & HSPCB.

In compliance of Hon'ble NGT order, inspection of M/s Jain Bricks Traders, Village Balbehra, Distt.Kaithal was carried out on 26.12.2023 by the team.

Whereas, during inspection, it was found non operational and unit is not complying with the provisions of latest notification dt 22.02.2022 issued by MOFCC, New Delhi i.e.

1. Unit not provided adequate sampling facility on kiln.
2. Unit not provided adequate porthole as per guidelines.
3. Unit not provided adequate platform as per guidelines.
4. Unit not provided paved roads.

In view of that above, you are hereby directed to show cause within **15 days**, as to why your unit may not be closed and electric supply may not be disconnected including captive powers under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for non-compliance of the provisions of the said Acts.

In case you fail to comply with the deficiencies mentioned above within the above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for the above mentioned deficiencies/observations.

31-A Power to Give directions:

Notwithstanding anything contained in any other Law, but subject to the Provisions of this Act, and to any directions that the Central Govt. may give in those behalf, a Board may, in the exercise of its power and performance of its functions under this Act, issue any direction in writing to any person, officer or Authority, and such person, officer of authority shall be bound to comply with such directions.

Explanation: For the avoidance of doubts it is hereby declared that the power to issue directions under this section includes the power to direct -

- a) The closure, prohibition or regulation of any industry, operation or process; or
- b) The stoppage or regulation of supply of electricity, water or any other service.


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No. HSPCB/KAI/2023/ 1631

Regd. & Email

Dated: 3.1.2024

To

M/s Jai Shiv Shankar Bhole BKO ,
 Village Bhagal, Cheeka, Distt. Kaithal

Sub : Show cause notice for closure under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 & revocation of CTO under section 21/22 of Air (Prevention and Control of Pollution) Act, 1981.

Whereas, Hon'ble National Green Tribunal (NGT), Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors, directed to joint inspection of BKO's by CPCB & HSPCB.

In compliance of Hon'ble NGT order, inspection of M/s Jai Shiv Shankar Bhole BKO , Village Bhagal, Cheeka, Distt. Kaithal was carried out on 26.12.2023 by the team.

Whereas, during inspection, it was found operational and unit is not complying with the provisions of latest notification dt 22.02.2022 issued by MOFCC, New Delhi i.e.

1. Unit not provided adequate sampling facility on kiln.
2. Unit not provided adequate porthole as per guidelines.
3. Unit not provided adequate platform as per guidelines.
4. Unit not provided paved roads.
5. Unit not covered trucks.
6. Unit not provided green belt at site.

In view of that above, you are hereby directed to show cause within **15 days**, as to why your unit may not be closed and electric supply may not be disconnected including captive powers under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for non-compliance of the provisions of the said Acts.

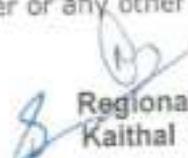
In case you fail to comply with the deficiencies mentioned above within the above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for the above mentioned deficiencies/observations.

31-A Power to Give directions:

Notwithstanding anything contained in any other Law, but subject to the Provisions of this Act, and to any directions that the Central Govt. may give in those behalf, a Board may, in the exercise of its power and performance of its functions under this Act, issue any direction in writing to any person, officer or Authority, and such person, officer of authority shall be bound to comply with such directions.

Explanation: For the avoidance of doubts it is hereby declared that the power to issue directions under this section includes the power to direct -

- a) The closure, prohibition or regulation of any industry, operation or process; or
- b) The stoppage or regulation of supply of electricity, water or any other service.


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